



KERALA GAZETTE

കേരള ഗസറ്റ്

PUBLISHED BY AUTHORITY
ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

Vol. LIII വാല്യം 53	THIRUVANANTHAPURAM, TUESDAY തിരുവനന്തപുരം, ചൊവ്വ	12th August 2008 2008 ആഗസ്റ്റ് 12 21st Sravana 1930 1930 ശ്രാവണം 21	No. } 33 നമ്പർ }
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PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chembittaveetil Nishaf Hassan, Chembittaveetil, House No. VIII/442, Mathilakam P. O., Kodungalloor Taluk, Thrissur District, Pin-680 685, Kerala, holder of S. S. L. C. Book No. A 235715 with Register No. 184062 of March 1988, also known as Chembittaveetil Hassan Nishaf in the Passport with No. A 7327945 issued from Regional Passport Office, Cochin is one and the same person. Hereafter I will be known by the name Nishaaf, CYH only. I have changed my signature as shown below.

Old Signature:

New Signature:

This change will come into effect in all records related to me.
Thrissur,
6-6-2008.
CHEMBITTAVEETIL NISHAF

HASSAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Naseer, V. M., Valiyakath House, House No. 401, Poovanchira P. O., Thrissur Taluk, Thrissur District, Pin-680 652, holder of S. S. L. C. Book No. E-294300 with Register No. 333781 of March 1992, have changed my signature as shown below.

Old Signature:

New Signature:

This change will come into effect in all records related to me.

Thrissur,
18-8-2008.

NASEER, V. M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jithesh, P. V., P. S. House, Pariyaram, Kolari P.O., Mattanur, Thalassery, Kannur, Kerala, Pin-670702, holder of S. S. L. C. Book No. A. 095226, with the Register No. 491381 of March 2002, signed my signature as shown below.



Old Signature:



New Signature:

This change will come into effect in all records related to me.

Kannur,
17-6-2008.

JITHESH, P. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mariakutty, K. M., Kuttickal House, Aralummoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, holder of S. S. L. C. Book No. B 64670 with Register No. 371797 of March 1975 and also known as Mariamma Varghese in Ration Card No. 1106096243 issued by the T. S. O. Neyyattinkara, known as Marykutty Varghese in the Election Identity Card No. KKL 1502087 dated 14-1-2002 issued from the Electoral Registration Officer, Neyyattinkara Legislative Assembly Constituency, S. S. L. C. Book No. J 204989 with Register No. 292925, March 1997 and Passport No. E 6983446 dated 28-11-2003 of my daughter Soniya Varghese, also known as Marykutty in the S. S. L. C. Book No. C 398340 with Register No. 110212, March 2002, of my son Sandeep Varghese and in my Marriage Certificate No. 79 dated 14-4-1980 issued from Mar Elia Cathedral Church, Kottayam is one and the same person. Hereafter I have changed my name as Marykutty Varghese and will sign accordingly.

This change ~~will come into effect~~ in all records related to me.

Thiruvananthapuram,
24-7-2008.

MARIAKUTTY, K. M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Francis, Z., Gracy Bhavan, House No. VP VIII/876, Vizhinjam,

Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 521, holder of S. S. L. C. Book No. 885295 with Register No. 82449 of March 1970, also known as Francis Xavier in Indian Passport No. E 976694 issued from Regional Passport Office, Cochin, Ration Card No. 1106036182 issued from Taluk Supply Office, Neyyattinkara is one and the same person. Hereafter I have changed my name as Francis Xavier only.

This change will come into effect in all records related to me.

Vizhinjam,
9-8-2008.

FRANCIS, Z.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Antony, N., Ponguvila Veedu, Velicode, Malayinkeezhu Desam, Ooruttambalam P. O., Malayinkeezhu Village, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 507, holder of Extract of School Admission Register with Admission No. 6068 dated 1-6-1977 issued by Headmistress, Government L. P. S., Ooruttambalam, have embraced Hinduism from Sambavar Christian Community as per Suddhi Certificate No. 19376/08 dated 28-6-2008 issued from Aryasamaj, Thiruvananthapuram with the name Satheesh, N.

Further my minor daughter Arathy, L. (School Certificate with Admission No. 10038 issued by Headmistress, Government L. P. S., Ooruttambalam) and my minor daughter Anupama, L. (School Certificate with Admission No. 10341 issued by Headmistress, Government L. P. S., Ooruttambalam) have embraced Hinduism from Sambavar Christian Community as per the above Suddhi Certificate with the same names. Hereafter we will be members of Sambavar Hindu Community.

The above changes will come into effect in all records related to us.

Ooruttambalam,
8-7-2008.

ANTONY, N .

NOTIFICATION

I, Thomas, P., Kuttarackal Mele Veedu, Chenkal, House No. 433, Neyyattinkara Taluk, Thiruvananthapuram District, Pin- 695 132, do hereby notify for the information of all concerned authorities and the public that my minor son Sajan Thomas, T. C., whose Community is entered in his S.S.L.C. (No. F 440225 with Register No. 567384 of March 2006) as Hindu Nadar is corrected as Latin Catholics Community vide Certificate No. K. Dis. 28139/08/A6 dated 28-6-2008 issued by the Tahsildar, Taluk Office, Neyyattinkara.

Further my minor daughter Sandhya Thomas, C. whose Community is entered in her S.S.L.C. (No. H 499558 with Register No. 545183 of March 2008) as Hindu Nadar is corrected as Latin Catholics Community vide Certificate No. K. Dis. 28141/08/A6 dated 28-6-2008 issued by the Tahsildar, Taluk Office, Neyyattinkara.

This correction will come into effect in all records related to them.

Chenkal,

9-7-2008.

THOMAS, P.

Kunnathukal,
9-7-2008.

ABHILASH, J. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Johnson, T., Akhil Nivas, Kulathamal, Chaykottukonam, Neyyattinkara Taluk, Thiruvananthapuram District, holder of S.S.L.C. Book No. 853321 with Reg. No. 182092 of 1979 March, also known as Johnson in Ration Card No. 1106215811 issued from Taluk Supply Office, Neyyattinkara, is one and the same person. I have embraced Hinduism from Cheramar Christian Community as per Suddhi Certificate No. 114759 dated 2-7-2008 issued from Kerala Hindumission, Thiruvananthapuram with the name Jayakrishnan, T.

Further my minor son Akhil, J. (S. S. L. C. No. H 498800 with Register M No. 548179 of March 2008) and my minor daughter Arya, J. L. (School Certificate dated 8-7-2008 issued by Headmaster, Government H. S. S., Marayamuttom, Thiruvananthapuram) have embraced Hinduism from Cheramar Christian Community as per the Suddhi Certificate Nos. 114767 dated 7-7-2008 and 114768 dated 7-7-2008 issued from Kerala Hindumission with the same names. Hereafter we will be members of Hindu-Cheramar Community.

The above changes will come into effect in all records related to us.

Neyyattinkara,
9-7-2008.

JOHNSON, T.

NOTIFICATION

I, Rajendran, K., Suraj Bhavan, Kanchiyoorakonam, Kattakada P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 572, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S. S. L. C. (Book No. E 310918 with Register No. 332989 of March 1984) as Christian Nadar is corrected as Nadar-SIUC vide Community Certificate No. A6/30580/08/K.Dis. dated 7-7-2008 issued by the Tahsildar, Taluk Office, Neyyattinkara.

This correction will come into effect in all records related to me.

Kattakada,
9-7-2008.

RAJENDRAN, K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abhilash, J. S., J. S. Bhavan, Thavayathukonam, Kunnathukal Desam, Kunnathukal P.O., Kunnathukal Village, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 504, holder of S. S. L. C. No. E 509817 with Register No. 639113 of June 2006, have embraced Hinduism from Cheramar Christian Community as per Suddhi Certificate No. 19325/08 dated 13-06-2008 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Cheramar Hindu Community.

This change will come into effect in all records related to me.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajakumari, S., Kizhakkekara Puthen Veedu, Ayira P. O., Parassala, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, holder of S. S. L. C. Book No. 427757 with Register No. 669908 of March 2001, H. S. C. Certificate No. 0021848 with Register No. 407431 of March 2003 issued by Secretary, State Board of School Examinations, Tamilnadu, have changed my name as Sheeja, S. and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
19-6-2008.

RAJAKUMARI, S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sudhakumari, S., J. S. Bhavan, Thavayathukonam, Kunnathukal Desam, Kunnathukal P. O., Kunnathukal Village, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 504, holder of Extract of School Admission Register with Admission No. 12120 dated 6-5-1975 issued by Headmistress, H.S. Balaramapuram, have embraced Hinduism from Cheramar Christian Community as per Suddhi Certificate No. 19324/08 dated 13-6-2008 issued from Aryasamaj, Thiruvananthapuram with the same name.

Further my minor daughter Asha, J. S., holder of S. S. L. C. No. G 494420 with Register No. 109281 of June 2007, have embraced Hinduism from Cheramar Christian Community as per the above Suddhi Certificate with same name. Hereafter we will be members of Hindu Cheramar Community.

The above changes will come into effect in all records related to us.

Kunnathukal,
9-7-2008.

SUDHAKUMARI, S.

NOTIFICATION

I, Y. Yesudas, Mekke Nampacham Vilakam, Kadayara Puthen Veedu, Irumpil, Neyyattinkara, Thiruvananthapuram District do hereby notify for the information of all concerned authorities and the public that my caste is wrongly entered as Christian Nadar in my S.S.L.C. Book No. B. 380824 with Reg. No. 384317 of March 1989 is corrected as Latin Catholic vide Certificate No.K. Dis-25804/08/A6, dated 23-6-2008 issued by Tahsildar, Neyyattinkara. Hereafter I belong to Latin Catholic Community.

This change will take effect in all records related to me.

Thiruvananthapuram.

Y. YESUDAS.

വിജ്ഞാപനം

തിരുവനന്തപുരം ജില്ലയിൽ നെയ്യാറ്റിൻകര താലൂക്കിൽ പെരുങ്കടവിള വില്ലേജിൽ പഴമല മരുതംകാടു വീട്ടിൽ റ്റി. ധർമ്മദാസ് ബന്ധപ്പെട്ട അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

ക്രിസ്തുമതത്തിൽ ചേരമർ സമുദായത്തിൽ ഉൾപ്പെട്ട ഞാൻ, തിരുവനന്തപുരം ആര്യസമാജത്തിൽ നിന്നും ലഭിച്ച 25-6-2008-ലെ 19370/08-ാം നമ്പർ ശുദ്ധി സർട്ടിഫിക്കറ്റ് പ്രകാരം ക്രിസ്തുമതത്തിൽ നിന്നും മാറി റ്റി. അപ്പു എന്ന പേരോടുകൂടി ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞാൻ ചേരമർ ഹിന്ദു സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും. ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

പെരുങ്കടവിള. ധർമ്മദാസ്.

9 1 .

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohanan, K., Kulapattuvila Melaythattu Veedu, Vattavila Desam, Vattavila P. O., Chenkal Village, Neyyattinkara Taluk, Thiruvananthapuram District, holder of Extract of Admission Register with Admission No. 2034 dated 5-6-1968 issued from Government U. P. S. Vellarada, also known as Mohanan in Election Identity Card No. KKL1379544 dated 17-3-2001 issued by Electoral Registration Officer, Neyyattinkara LA Constituency, Ration Card No. 1106164877 issued from Taluk Supply Office, Neyyattinkara, is one and the same person. I have embraced Hinduism from Sambavar Christian Community as per Suddhi Certificate No. 19329/08 dated 16-6-2008 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Sambavar Hindu Community.

This change will come into effect in all records related to me.

Chenkal, 30-6-2008.

MOHANAN, K.

NOTIFICATION

I, Clement Antony, Thottathuvilakom Veedu, R. C. Street, Balaramapuram P. O., Neyyattinkara, Taluk, Thiruvananthapuram District, Pin-695 501, do hereby notify for the information of all concerned authorities and the public that my minor daughter Teena Clement, whose Community is entered in her S.S.L.C. (No. F-553309 with Register No. 568651 of June 2006) as Paravar-Christian is corrected as Latin Catholics vide Community Certificate No. K. Dis-26095/08/A6, dated 16-6-2008 issued by the Tahsildar, Taluk Office, Neyyattinkara.

This correction will come into effect in all records

related to me.

Balaramapuram, 1-7-2008.

CLEMENT ANTONY.

NOTIFICATION

I, Selvaraj, P., Retna Bhavan, Ilippaninna, Thirupuram P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. (No. 369678 with Register No. 131220 of March 1999) as Latin Catholic X'ian, Nadar is corrected as Nadar S.I.U.C. vide Community Certificate No. K. Dis-24285/08/A6, dated 4-6-2008 issued by the Tahsildar, Taluk Office, Neyyattinkara.

This correction will come into effect in all records related to me.

Thirupuram, 1-7-2008.

SELVARAJ, P.

NOTIFICATION

I, Baburaj, P., Retna Bhavan, Ilippaninna, Thirupuram P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S. S. L. C. (Book No. C 275235 with Register No. 534577 of March 1990, Register No. 155250 of March 1991 and Register No. 5203 of Septemebr 1991) as L.C. X'ian, Nadar is corrected as S. I. U. C. Nadar X'ian vide Community Certificate No. A6. 24284/08/K. Dis. dated 4-6-2008 issued by the Tahsildar, Taluk Office, Neyyattinkara.

This correction will come into effect in all records related to me.

Thirupuram, 1-7-2008.

BABURAJ, P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Soumya, S., Tabernacle, Vallichira Koranamcode, House No. 396, Kattackal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 124, holder of S. S. L. C. No. C 102378 Register No. 137578, March 2002, have embraced Christianity from Hindu Ayyannavar Community as per Baptism Certificate Baptised on 28-8-2008 issued from Bible Faith Mission, Parassala. Hereafter I will be a member of Ayyannavar Christian Community.

This change will come into effect in all records related to me.

Kattackal,
7-7-2008.

SOUMYA, S.

NOTIFICATION

I, Sreekumaran, N., Anu Bhavan, Thekkekkara, Nedyamcode, Parasuvaikal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 508, do hereby notify for the information of all concerned authorities and the public that my minor son Anu, S.M., holder of S. S. L. C. No. 130300 with Register No. 100812 March 2007, as Hindu Chekkala Pulluvar is corrected as Chakkala-Pulluvar Community vide Certificate No. K. Dis-24395/08/A6 dated 18-6-2008 issued by the Tahsildar, Taluk Office, Neyyattinkara.

This correction will come into effect in all records related to him.

Parasuvaikal,
7-7-2008.

SREEKUMARAN, N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, C. Soman, Nellikala Veedu, House No. 167, Thrippalavoor, Manchavilakam P. O., Thathiyoor Desam, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 503, holder of Extract of Admission Register with Admission No. 980 dated 5-6-1961 issued from L. M. S. L. P. School, Kottakkal, have embraced Hinduism from Cheramar Christian Community as per Suddhi Certificate No. 19404/08 dated 5-7-2008 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Cheramar Hindu Community.

This change will come into effect in all records related to me.

Thrippalavoor,
5-7-2008.

C. SOMAN.

വിജ്ഞാപനം

തിരുവനന്തപുരം ജില്ലയിൽ നെയ്യാറ്റിൻകര താലൂക്കിൽ കരുംകുളം വില്ലേജിൽ പുതിയതുറ പി. ഒ. യിൽ പാമ്പുകാല മുളനിന തട്ടുവീട്ടിൽ എച്ച്. സോമസുന്ദരൻ ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

സാംബർ ക്രിസ്ത്യൻ സമുദായംഗമായ എന്റെ പ്രായപൂർത്തിയാകാത്ത മകൻ അജേഷ്, എസ്. വി. (എസ്. എസ്. എൽ. സി. നമ്പർ എച്ച് 479437, രജിസ്റ്റർ നമ്പർ 541331, മാർച്ച് 2008), തിരുവനന്തപുരം ആര്യസമാജത്തിന്റെ 4-7-2008-ലെ 19395/08-ാം നമ്പർ ശുദ്ധി സർട്ടിഫിക്കറ്റ്

പ്രകാരം അതേ പേരോടുകൂടി ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു.

ഇനിമുതൽ അവൻ സാംബവർ ഹിന്ദു സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും. ഈ മാറ്റം അവനെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

കരുംകുളം,
8-7-2008.

എച്ച്. സോമസുന്ദരൻ.

വിജ്ഞാപനം

തിരുവനന്തപുരം ജില്ലയിൽ നെയ്യാറ്റിൻകര താലൂക്കിൽ കരുംകുളം വില്ലേജിൽ പുതിയതുറ പി. ഒ. യിൽ പാമ്പുകാല മുളനിന തട്ടുവീട്ടിൽ എച്ച്. സോമസുന്ദരൻ ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

സാംബർ ക്രിസ്ത്യൻ സമുദായംഗമായ എന്റെ പ്രായപൂർത്തിയാകാത്ത മകൻ അനീഷ്, എസ്. വി. (സ്കൂൾ അഡ്മിഷൻ രജിസ്റ്റർ എക്സ്ട്രാക്റ്റ് നമ്പർ 11170, തീയതി 4-7-2008, ന്യൂ ഹയർ സെക്കന്ററി സ്കൂൾ, നെല്ലിമുട്) തിരുവനന്തപുരം ആര്യസമാജത്തിന്റെ 4-7-2008-ലെ 19395/08-ാം നമ്പർ ശുദ്ധി സർട്ടിഫിക്കറ്റ് പ്രകാരം അതേ പേരോടുകൂടി ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു.

ഇനിമുതൽ അവൻ സാംബവർ ഹിന്ദു സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും. ഈ മാറ്റം അവനെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

കരുംകുളം,
8-7-2008.

എച്ച്. സോമസുന്ദരൻ.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sanny, M., Praveen Bhavan, Ponnaramconam, Ambalathinkara P. O., Kulathummil Village, Neyyattinkara Taluk, Thiruvananthapuram District, holder of School Admission Register No. 9218 with dated 15-5-1979, Ration Card No. 1106060783, issued by City Rationing Officer, Thiruvananthapuram, have embraced Sambavar Hindu from Sambavar Christian Community as per Suddhi Certificate No. 19393/08 dated 2-7-2008 issued from Aryasamaj, Thiruvananthapuram. Hereafter I will be a member of Sambavar Hindu Community.

This change will come into effect in all records related to me.

Aryanadu,
5-7-2008.

SANNY, M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sivakumari, C. S., Kannankuzhi Veedu, Kakkamoola Desam, Kalliyoor P. O., Kalliyoor Village, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin- 695 042, holder of S. S. L. C. Book No. B 252665 with Register No. 375065

of March 1989 have embraced Hinduism from Nadar Christian Community as per Suddhi Certificate No. 19469/08 dated 22-7-2008 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Nadar Hindu Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,
23-7-2008.

SIVAKUMARI, C. S.

NOTIFICATION

I, P. N. Anandan, Souparnika, T. C. 8/138 (6), CGBNNRA, B-5, Thirumala P.O., Thiruvananthapuram do hereby notify for the information of all concerned authorities and the public that I have changed the name of my minor daughter Anchu Anandan holder of School Certificate No. F3-4/KVPGD/2007-08 dated 18-7-2008 issued by the Principal, Kendriya Vidyalaya, Pangod and Birth Certificate No. P1-510/93 dated 19-6-1993 issued by the Registrar of Births and Deaths and Executive Officer, Pandalam as Anju Anandan.

This correction will take effect in all records related to her.

Thiruvananthapuram,
19-7-2008.

P. N.

ANANDAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, George, Vattavila Puthen Veedu, Pakaloor, Pallichal P.O., Kalliyoor Village, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 020, holder of Ration Card No. 1103026776 issued from Taluk Supply Office, Thiruvananthapuram, have embraced Hinduism from Cheramar Christian Community as per Suddhi Certificate No. 19391/08 dated 1-7-2008 issued from Aryasamaj, Thiruvananthapuram with the name Govindan.

Further my minor daughter Bijila, P. G., holder of S. S. L. C. No. F 515536 with Register No. 553354 of March 2006, have embraced Hinduism from Cheramar Christian Community as per the above Suddhi Certificate with same name. Hereafter we will be members of Hindu Cheramar Community.

The above changes will come into effect in all records related to us.

Kalliyoor,
9-7-2008.

GEORGE.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Biju, G., Vattavila Puthen Veedu, Pakaloor, Pallichal P. O., Kalliyoor Village, Thiruvananthapuram Taluk,

Thiruvananthapuram District, Pin-695 020, holder of S.S.L.C. No. D 516914 with Register No. 233379 of March 2004, have embraced Hinduism from Cheramar Christian Community as per Suddhi Certificate No. 19392/08 dated 1-7-2008 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Cheramar Hindu Community.

This change will come into effect in all records related to me.

Kalliyoor,
9-7-2008.

BIJU, G.

NOTIFICATION

I, Littu Franklin, Kalluvila Ampanadu, Kusavarkal, Mukkola P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 044, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S. S. L. C. (No. F 346944 with Register No. 54529 of March 2006) as Christian, Roman Catholic is corrected as Christian-Latin Catholics vide Community Certificate No. A6-19342/08/KDis dated 25-6-2008 issued by the Tahasildar, Taluk Office, Thiruvananthapuram.

This correction will come into effect in all records related to me.

Thiruvananthapuram.

5-7-2008.

FRANKLIN.

LITTU

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreelathakumari Amma, H., Kizhakkemadom, T. C. 10/1353, Vattiyookavu P. O., Thiruvananthapuram District, Pin-695 013, holder of S.S.L.C. Book No. D 245653 with Register No. 492893 of March 1982, B.Sc. Degree Certificate with Register No. 1339 dated 3-1-1991 issued by Vice Chancellor, University of Kerala, have changed my name as Sreelatha, H.

This change will come into effect in all records related to me.

Vattiyookavu,
9-7-2008.

SREELATHAKUMARI AMMA, H.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rakhi, S. B.,

Pearl Gardens, Anayara P.O., Pettah, Thiruvananthapuram District, Pin-695 029, holder of Indian Certificate of Secondary Education Index No. T/157/102 issued by Council for the Indian School Certificate Examinations, New Delhi, March 1993, Ration Card No. 1101010803 issued from Taluk Supply Office, Thiruvananthapuram have changed my name as Raakhi S. Panicker and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
7-7-2008.

RAKHI, S. B.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Parvathy Nair, Flat No. 5A, Sree Dhanya Castle, Kowdiar, Thiruvananthapuram-695 003, have changed the name of my minor daughter Bhavapriya, holder of Birth Certificate with Registration No. 2396 dated 23-2-1996 issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, School Admission Register Extract with Admission No. 13270 issued by the Principal, Kendriya Vidyalaya, Pattom, Thiruvananthapuram as Bhavapriya Thottakad.

This change will come into effect in all records related to her.

Thiruvananthapuram,
7-7-2008.

PARVATHY NAIR.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, K. N. Dileep, residing at Krishna Kripa, T. C. 5/2619(15), BNRA-183B, Bhagavathi Nagar, Kowdiar P. O., Thiruvananthapuram, Pin-695 003, have changed the name of my minor son Kannan, D., holder of Birth Certificate No. 50133 dated 2-8-2005, issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation as Navaneeth, D.

This change will take effect in all records related to him.

Thiruvananthapuram,
8-7-2008.

DILEEP, K. N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Looja, Y. S., Thevaram, 565 (6/1124), Kalliyoor, Pallichal P. O., Thiruvananthapuram District, holder of S.S.L.C Book

No. B001493 with Register No. 124457 of March 1991 and Register No. 24853 of March 1992 and my minor sons Ananthu, S. L., Abstract of Admission No. 40906 issued by Headmistress, St. Mary's Higher Secondary School, Pattom, Thiruvananthapuram and Niranjana, S. L., holder of Birth Certificate No. 7716 dated 20-6-2002 issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram have embraced Hinduism from Cheramar Christian with the same names vide Suddhi Certificate No. 19221/08, dated 12-5-2008 issued by Aryasamaj, Thiruvananthapuram. Hereafter we will be member of Hindu Cheramar Community.

This change will take effect in all records related to us.

Thiruvananthapuram,
3-7-2008.

LOOJA, Y. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sasikumar, V., Thevaram, 565 (6/1124), Kalliyoor, Pallichal P. O., Thiruvananthapuram District, holder of S.S.L.C. Book No. D 245552 with Register Number 498107 of March 1982 issued by Secretary, Board of Public Examination, have embraced Hinduism from Pulayan Christian with the same name, vide Sudhi Certificate No. 19220/08 dated 12-5-2008 issued by Aryasamaj, Thiruvananthapuram. Hereafter I belong to Hindu Pulayan Community.

This change will take effect in all records related to me.

Thiruvananthapuram,
3-7-2008.

SASIKUMAR, V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, H. Johnson, Pottayal Puthen Veedu, T.C. 49/1646, Thamalam, Poojappura P. O., Thiruvananthapuram, holder of S.S.L.C Book No. 00612 with Register Number 136433 of March 1975 and Ration Card No. 1102042080 issued by Taluk Supply Officer and Election Identity Card No. KL/20/136/183539 issued by Electoral Registration Office, Thiruvananthapuram East LA Constituency and my minor son Abhith Johnson, holder of Transfer Certificate No. T.C. 14/03-04 dated 23-4-2003 issued by Headmistress, M.S.C.L.P.S., Thrivikramangalam have embraced Hinduism from Christian Nadar as per Conversion Certificate No. CC.2/5000/08 dated 3-6-2008 of Akhila Bharath Ayyappa Seva Sanghom, Thiruvananthapuram-695 023 with the names Ananthan, H., and Abith, A. R., and will sign accordingly. Hereafter we will be members of Hindu Nadar Community.

The above changes will come into effect in all records related to us.

Thiruvananthapuram,
4-7-2008.

H. JOHNSON.

NOTIFICATION

It is hereby notified for the information of

all concerned authorities and the public that I, Baiju, S., T.C. 48/577 (12), House No. 35, Green Garden Residents, Manacaud P.O., Thiruvananthapuram District, Pin-695 009, holder of S.S.L.C Book No. J 187718 with Register No. 407686 of March 2000, Ration Card No. 1101035442 issued by City Rationing Officer, South, Thiruvananthapuram, also known as Baiju in the Election Identity Card No. MKG3061934, dated 28-4-2001 issued by Electoral Registration Officer, Thiruvananthapuram West LA Constituency and as Shereef Baiju in Indian Passport No. E 1022020 dated 28-3-2002 issued from Passport Office, Thiruvananthapuram is one and the same person. Hereafter I have changed my name as Kasim, S. and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
4-7-2008.

BAIJU, S.

NOTIFICATION

I, Bahuleyan, Saroja Bhavan, Alumkuzhi, Palamconam P.O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607, do hereby notify for the information of all concerned authorities and the public that my minor daughter Sandhra, I., holder of Birth Certificate with Registration No. 12338/99 dated 5-11-1999 issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram also known as Sandra, B.I. in School Certificate dated 6-6-2008 issued by Principal, Shalini Bhavan, E. M. School, Nellanad P. O., Vamanapuram, Thiruvananthapuram is one and the same person. Hereafter she will be known by the name Sandra, B.I. only.

This change will come into effect in all records related to her.

Kuthirakulam,
24-6-2008.

BAHULEYAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ajayadharan Nair, G., Mannoorkonam, House No. 66/16, Kizhakkum Kara Puthen Veedu, Mannoorkonam P.O., Nedumangadu Taluk, Thiruvananthapuram District, Pin-695 541, holder of S.S.L.C. Book No. E 605702 with Register No. 108694 of March 1985 also known as Ajayan in Election Identity Card No. KL/19/132/117246 issued by Electoral Registration Officer, Nedumangad Constituency and as Ajayakumar, G. in Ration Card No. 1105118842 issued from Taluk Supply Office, Nedumangad is one and the same person. Hereafter I have changed my name as G. Ajayakumar only.

This change will come into effect in all records related to me.

Mannoorkonam,
8-7-2008.

AJAYADHARAN NAIR, G.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Syamala, M., Poriyakkad Thadatharikathu Veedu, Pachamala Desam, Elavattom P. O., Kurupuzha Village, Nedumangad Taluk, Thiruvananthapuram District, holder of Extract of School Admission Register with Admission No. 9502 dated 9-5-1980 issued by Principal, Govt. V.H.S.S. Aryanad, Aryanad P. O. also known as Syamala in Election Identity Card No. KL/19/130/327053 dated 10-4-1997 issued by Electoral Registration Officer, Vamanapuram Constituency is one and the same person. I have embraced Hinduism from Cheramar Christian Community as per Suddhi Certificate No. 19383/08 dated 30-6-2008 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Cheramar Hindu Community.

This change will come into effect in all records related to me.

Nedumangad,
8-7-2008.

SYAMALA, M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manian, T., Poriyakkad Thadatharikathu Veedu, Pachamala Desam, Elavattom P.O., Kurupuzha Village, Nedumangad Taluk, Thiruvananthapuram District, holder of Extract of School Admission Register with Admission No. 2555 dated 9-5-1975 issued by Headmistress, B.R.M.H.S., Elavattom have embraced Hinduism from Cheramar Christian Community as per Suddhi Certificate No. 19382/08 dated 30-6-2008 issued from Aryasamaj, Thiruvananthapuram with the same name.

Further my minor daughter Soumya, S. (S.S.L.C. No. H 379040 with Register No. 511071 of March 2008) and my minor son Santhosh, M. (Extract of School Admission Register with Admission No. 7969 dated 23-5-2005 issued by Headmistress, B.R.M.H.S., Elavattom) have embraced Hinduism from Cheramar Christian Community as per the above Suddhi Certificate with the same names. Hereafter we will be members of Hindu-Cheramar Community.

The above changes will come into effect in all records related to us.

Nedumangad,
8-7-2008.

MANIAN, T.

NOTIFICATION

I, Anjali, C. S., Chithralayam, House No. 4/249, Thakkidikonathu Kizhakkumkara, Vencode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 028, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. (No. 263252 with Register No. 89806 of March 1999) as Christian Nadar LC is corrected as Latin Catholic Other than Anglo Indian vide Community Certificate No. B2-12885/07 dated 18-12-2007 issued by the Tahsildar, Taluk Office, Nedumangad.

This correction will come into effect in all records related to me.

Thiruvananthapuram,
18-6-2008.

ANJALI, C. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sajith, S., Sajith Bhavan, House No. 270, Karimancode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695562, holder of S.S.L.C. No. F479413 with Register No. 531433 of June 2006, H.S.E. Certificate No. HSE 411096 with Register No. 4022832 of March 2008 issued by Secretary, Board of Higher Secondary Examinations, Government of Kerala, also known as Sanjith Nair in Army Book No. 1378284W (NAIK) issued by Officer in Charge, Demob, For Commanding Officer, Depot Battalion, Madras Engineering Group and Centre, Bangalore of my father Satheesan Nair, D., is one and the same person. Hereafter I will be known by the name Sajith, S. only.

This change will come into effect in all records related to me.

Palode,
7-7-2008.

SAJITH, S.

NOTIFICATION

I, Sherin Stanly, T. S., Anjana Nivas, Mylamoodu, Aruvikkara P. O., Aruvikkara Village, Nedumangad Taluk, Thiruvananthapuram District, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. (Book No. A330734 with Register No. 480194 of March 1990) as Nadar-Christian is corrected as Nadar-Christian SIUC vide Community Certificate No. B2-12301/08 dated 2-7-2008 issued by the Tahsildar, Taluk Office, Nedumangad.

This correction will come into effect in all records related to me.

Thiruvananthapuram,

5-7-2008.

SHERIN STANLY, T. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Volga, R., Vaikhari, Kunnummel, Kilimanoor P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 601, have changed the name of my minor son Athithya Narayanan, A. V., holder of Birth Certificate with Registration No. 2135/02 dated 21-6-2002 issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, as Abhishek Narayan, V. A.

This change will come into effect in all records related to him.

Kilimanoor,
5-7-2008.

VOLGA, R.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the general public that I, Sabu, S., Vijaya Vilasom, Sinkarappally, Koduvila P. O., East Kallada Village, Kollam-691 502, holder of S.S.L.C. Book No. C 193792 with Register No. 456977 of March 1990 in which my caste is wrongly noted as LC Parava Convert is corrected as Latin Catholic vide Community Certificate No. B7-8955/2008/K. Dis. dated 26-6-2008 of the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Sinkarappally,
26-6-2008.

SABU, S.

NOTIFICATION

I, Sreelatha, S., Babilalayam, Mevanakonam, Kalluvathukkal P. O., Kollam District, do hereby notify for the information of all concerned authorities and the public that my minor daughter Sreekutty, holder of the Birth Certificate with Registration No. 96/2000 dated 31-1-2000 issued by Secretary and Registrar of Births and Deaths, Chathanoor Gramapanchayat also known as Sreekutty, M. S. in the School Admission Register extract with Admission Number 111, dated 19-6-2008 issued by the Principal of Nehru Memorial Public School, Kaithakuzhy, Velichikkala P. O., is one and the same person. Hereafter I have changed her name as Babitha, M. S.

This change will come into effect in all records related to her.

Mevanakonam,
24-6-2008.

SREELATHA, S.

NOTIFICATION

I, G. Sunilkumar, Sarangam, Ushus Nagar, Ayathil P. O., Kollam, do hereby notify for the information of all concerned authorities and the general public that I have changed the name of my minor daughter Meghna S. Pai, holder of Birth Certificate with Regn. No. 9543, date of Registration 18-8-2003 issued by the Registrar of Births and Deaths, Kollam Corporation, as Bhavana Krishna S. Pai.

This change will take effect in all records related to her.

Kollam,
20-6-2008.

_____ G. SUNILKUMAR.

NOTIFICATION

I, Bindu Sudheerlal, Kidangil House, Kundara (P. O.), Kollam District, Kerala, Pin-691 501 do hereby notify for the information of all concerned authorities and the public that my minor son, Sachu, holder of Birth Certificate with Registration No. 3437 dated 19-11-1994 issued by the Health Officer and Registrar of Births and Deaths, Corporation of Cochin and also known as Adith, K. S., in the School Admission Register Extract with Admission No. 1396 date of Admission 20-5-2002 issued from Amrita Vidyalayam, Kollam is one and the same person. Hereafter he will be known by the name Adith, K. S. only.

This change will take into effect in all records related to him.

Kundara,
21-6-2008.

_____ BINDU SUDHEERLAL.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the general public that I, Jyoti Pillai, Kalluvila Puthen Veedu, Murunthal, A., Perinad P. O., Kollam holder of High School Certificate Pareeksha with Certificate No. 000609943 with Roll No. 1324300 of October-November 1991, issued by the Madhyamik Shiksha Mandal, Madhya Pradesh, Bhopal, Election Identity Card No. KTK 2400216 dated 24-5-2008 issued by the Electoral Registration Officer, Kundara LA Constituency, and Marriage Certificate with Reg. No. 247/98 dated 4-12-1998 have changed my name as Jyothi Thilakan and will sign accordingly.

This change will take effect in all records

related to me.

Kollam,
21-6-2008.

JYOTI PILLAI.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobha, N. K., Sobha Vilasam, Padappakkara, Kollam P. O., Kollam District, Pin 691 503 holder of S. S. L. C. (Book No. E 209494 with Register No. 92986 of 1985 March) in which my Religion and Caste is wrongly noted as Latin Christian and Parava convert is corrected as Christian and Latin Catholic respectively vide Community Certificate No. K. Dis. 5381/08/B7 dated 25-6-2008 of the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Padappakkara,
25-6-2008.

_____ SOBHA, N. K.

വിജ്ഞാപനം

കൊല്ലം ജില്ലയിൽ കൊട്ടാരക്കര താലൂക്കിൽ ആയൂർ ചെറുവക്കൽ പി. ഒ., കോട്ടവിള കൈലാസത്തിൽ രാധാകൃഷ്ണപിള്ള, ജി., ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്. എന്റെ പ്രായപൂർത്തിയാകാത്ത മകൻ ഗണേഷ്, ആർ., (കൊട്ടാരക്കര ഗ്രാമപഞ്ചായത്ത് ജനന-മരണ രജിസ്ട്രാറാൽ നൽകപ്പെട്ട ജനന സർട്ടിഫിക്കറ്റ് രജിസ്ട്രേഷൻ നമ്പർ 1084/94 രജിസ്ട്രേഷൻ തീയതി 22-4-1994) പുയപ്പള്ളി ഗവൺമെന്റ് ഹൈസ്കൂൾ ഹെഡ്മിസ്ട്രസ് നൽകപ്പെട്ട സ്കൂൾ എക്സ്ട്രാക്ടിൽ (അഡ്മിഷൻ നമ്പർ 12006, അഡ്മിഷൻ തീയതി 17-5-2007) പറയുന്ന വിനായക്, ആർ. കെ.-യും ഒരാൾ തന്നെയാണെന്നും ഇനിമേൽ ഇയാൾ വിനായക്, ആർ. കെ. എന്ന പേരിൽ മാത്രമായിരിക്കും അറിയപ്പെടുന്നത്.

ഈ മാറ്റം എന്റെ മകനെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

ചെറുവക്കൽ,
2-6-2008.

രാധാകൃഷ്ണപിള്ള, ജി.

NOTIFICATION

I, Valsala Zacharias, Valsala Vilasam, Padappakara P. O., Mulavana (Via.), Kollam District, holder of S. S. L. C. Book No. C. 262048 with Reg. No. 463014 of March 1990 do hereby notify for the information of all concerned authorities and the public that my caste which is wrongly entered in the S. S. L. C. Book as L. C. Parava Convert is corrected as Latin Catholic vide Certificate No. B7/6610/2008/K.Dis. dated 28-5-2008 issued by the Tahsildar, Kollam.

This correction will come into effect in all records related to me.

Padappakara,
29-5-2008.

VALSALA ZACHARIAS.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ramayya Pillai, P., Thadatharikathu Puthen Veedu, near the Depot., Kulathupuzha P. O., Kollam District holder of Certificate of School Education issued on 29-9-1980 by the Head Mistress A. P. N. M. High School, Kulathupuzha also known as Ramayya Pillai in Ration Card No. 1209048348 issued by the Taluk Supply Officer, Pathanapuram is one and the same person and hereafter I have changed my name as Ramayyan, P.

This change will come into effect in all records related to me.

Kulathupuzha.

RAMAYYA PILLAI, P.

NOTIFICATION

I, Nisha, N. N., Siyad Manzil, Kunnicode (P. O.) Kunnicode, do hereby notify for the information of all concerned authorities and the public that I have changed the name of my minor daughter Sana, S., holder of Birth Certificate with Registration No. 12226, date of Registration 15-12-2004 issued by the Registrar of Births and Deaths, Kollam Corporation as Fathima Siyad.

This change will take effect in all records related to her.

Kunnicode,
31-5-2008.

NISHA, N. N.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the general public that I, Shinami, T. K., Kolachira Puthen Veedu, Nediya P. O., Anchal, Kollam, Kerala have changed the name of my minor daughter Goury, K. R., holder of Birth Certificate with Register No. 602/2000 dated 4-12-2003 issued by the Secretary and Registrar of Births and Deaths, Anchal Grama Panchayath and holder of School Admission Register extract with Admission No. 301 dated 30-5-2008 issued by the Principal, Sahyadri Central School, Anchal as Goury, R.

This change will take effect in all records related to her.

Anchal,
31-5-2008.

SHINAMI, T. K.

NOTIFICATION

I, Ravikumar, S., Kausthubham, Madanthacodu, Nellimukku P. O., Kollam-691 509, do hereby notified for the information of all concerned authorities and the general public that the name of my minor daughter Deau, M., holder of Birth Certificate Registration No. 3481, date of Registration 1-4-1997 issued by the Registrar of Births and Deaths, Kollam Corporation, also known as Devika, M. R. in the Extract of Admission Register with Admission No. 8529, date of Admission 23-5-2007 issued by the Headmistress, Little Flower School, Kundara, is one and same person and hereafter I have changed her name as Bhavana, R. M.

This change will take effect in all records related to her.

Madanthacodu,
29-5-2008.

RAVIKUMAR, S.

NOTIFICATION

I, Shylaja, E., Shyla Mandiram, Padappakara P. O., Mulavana (via), Kollam District, Kollam Taluk, Pin- 691 503 holder of SSC No. A 356495 with Register No. 273498 of March 1987 do hereby notify for the information of all concerned authorities and the public that my caste which is wrongly entered in the S.S.C. Book as L. C. Parava con OBC is corrected as Latin Catholic vide Certificate No. K. Dis. 5898/08/B7 dated 22-5-2008 issued by Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Padappakara,
11-6-2008.

SHYLAJA, E.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Arjun Raveendran, Aaysha Manzil, Keralapuram, Chandanathope P. O., Kollam District, Pin-691 014, holder of S. S. L. C. Book No. C 443416 with Register No. 164539 of March 2002, Higher Secondary Examination Certificate No. HSE 0398489 with Register No. 1036255 of March 2004 issued from Board of Higher Secondary Examination, Government of Kerala, Passport No. E 8126791 dated 24-5-2004 issued by Passport Officer, Trivandrum, Election Identity Card No. DQK3104569 dated 15-2-2008 issued by the Electoral Registration Officer, Kollam Legislative Assembly Constituency, have embraced Islam from Ezhava Hindu Community as per Discharge Certificate C No. 236/08 dated 10-4-2008 issued from the

Maunathul Islam Association, Ponnani with a new name Mohammed Aslam and will sign accordingly. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Keralapuram,
9-6-2008.

ARJUN RAVEENDRAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Wilson, T., Kesava Vilasom, Puthen Veedu, Panthaplavu P. O., Pattazhy, Kollam District, Pin-691 522, have changed the name of my minor son Kavindran, W., holder of S. S. L. C. No. H 347422 with Register No. 480474 of March 2008, as Vineeth Wilson.

This change will come into effect in all records related to him.

Panthaplavu,
2-7-2008.

WILSON, T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jayalekshmy, G. S., Lekshmy Nivas, Velamannoor, Kalluvathukkal Panchayath, House No. 620, Ward No. 5, Velamannoor P. O., Parippally, Pin-691 574, Kollam District have changed the name of my minor son Arjun Rajesh, VIII Standard, Vimala Central School, holder of Birth Certificate with Register No. 2228, dated 14-10-1996, issued by Registrar of Births and Deaths, Quilon Municipality as Vaishnav, J.

This change will come into effect in all records related to him.

Velamannoor,
13-6-2008.

JAYALEKSHMY, G. S.

NOTIFICATION

I, Maya, P., daughter of P. Pappachan, Paruthivila Puthen Veedu, Post Kundara, Village Mulavana, Taluk Kollam holder of S. S. L. C. Book No. G. 109854 with Register No. 338284 of March 1994 do hereby notify for the information of all concerned authorities and the public that my Caste which is wrongly entered in the S. S. L. C. Book as Latic Catholic Parava Convert is corrected as Latin Catholic Vide Certificate No. B7/3835/2008/K.Dis. dated 29-4-2008 issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kundara,
13-6-2008.

MAYA, P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the general public that I, Samuel Tharakan, T. G., Thundil Puthen Veedu, Mynagappally (South), Thottumukham P. O., Kollam District holder of S. S. L. C. Book No. C 148035 with Register No. 388711 of March 1981 also known as T. G. Samuel in the Marriage Certificate issued by the Vicar, Marthoma Syrian Church Hebron, Thevalakara on 7-1-2007 is one and the same person and hereafter I will be known by the name Samuel Tharakan, T. G. only.

This change will take effect in all records related to me.

Mynagappally,
12-6-2008.

SAMUEL THARAKAN, T. G.

NOTIFICATION

I, Beena, S., Puthenveetil Kadavil, Thevalakkara, Arinalloor (South P. O.), Village Thevalakkara, Taluk Karunagappally holder of S. S. L. C. Book No. F 108509 with Register No. 198173 of March 1986 do hereby notify for the information of all concerned authorities and the public that my Religion and Caste which is wrongly entered is the S. S. L. C. Book as Latin Christian and Parava Convert is corrected as Christian and Latin Catholic respectively vide Community Certificate No. C3/10810/08 dated 28-5-2008 issued by Tahsildar, Karunagappally.

This correction will come into effect in all records related to me.

Karunagappally,
25-6-2008.

BEENA, S.

NOTIFICATION

I, Jayakrishnan, S., Kayyoor, Manappally North P. O., House No. 707 (4/33), Thazhava Panchayat, Karunagappally Taluk, Kollam District, Pin- 690 574, do hereby notify for the information of all concerned authorities and the public that, my minor daughter Durga, B. holder of Birth Certificate with Registration No. 54/94 dated 23-5-1994 issued by the Registrar of Births and Deaths, Thazhava Panchayat, also known as Sree Durga, B. in School Admission Register Extract with Admission No. 935 dated 4-7-2008 issued by Principal, Amrita Vidyalayam, Puthiyakavu, Karunagappally, is one and the same person. Hereafter she will be known by the name Sree Durga, B. only.

This change will come into effect in all records related to her.

Manappally North,

8-7-2008.

JAYAKRISHNAN, S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Remya S. Rajendran, Vinod Bhavan, Chengamanadu P. O., Kottarakara Taluk, Kollam District, holder of All India Secondary School Examination Certificate S. No. SSE/99 00160805 with Regn. No. M99/6554/283823/10, dated 7-6-1999 issued by Controller of Examinations, Central Board of Secondary Education of Delhi, also known as Remya Vinod in Indian Passport No. F 7396520 dated 15-6-2006 issued by Passport Officer, Thiruvananthapuram is one and the same person. Hereafter I will be known by the name Remya Vinod only.

This change will come into effect in all records related to me.

Kollam,
5-7-2008.

REMYA S. RAJENDRAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ranjith, R., Puthen Purackal Thekkethil House No. 436, Pazhakulam P. O., Adoor Taluk, Pathanamthitta District, Pin-691 527, holder of S.S.L.C. Book No. 286609 with Register No. 66055 of March 1999, Driving Licence No. PA/343/06 dated 10-2-2006 issued from Assistant Licensing Authority, Adoor, Ranjith Ramgin in the Passport No. G 5812691 dated 15-1-2008 issued from Passport Office, Trivandrum and also known as Ranjith in Election Identity Card No. KRR 2140739 dated 1-7-2002 issued by Electoral Registration Officer Kunnathoor LA Constituency is one and the same person. I have embraced Islam from Christian Latin Catholic Community as per Discharge Certificate No. 483/05 dated 19-7-2005 issued from the Maunathul Islam Association, Ponnani, Kerala with name Sadik and will sign accordingly. Hereafter I will be a member of Islam religion community.

This change will come into effect in all records related to me.

Pazhakulam,
29-5-2008.

RANJITH, R.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nelson, P., N. N. Nivas, Cherupuncha, Peringanad P.O., Peringanad Village, Adoor Taluk, Pathanamthitta District, holder of School Admission Register Extract

with Admission No. 6314 dated 25-5-1982, also known as Nelson in Election Identity Card No. KL/17/119/096674, dated 24-11-1998, issued from Electoral Registration Officer for Adoor Constituency, as Nelson in Ration Card No. 1314072291 issued by Taluk Supply Officer, Peringanad, have embraced Hinduism from Christian Kurava Community as per Suddhi Certificate No. 19354/08 dated 23-6-2008 issued from Aryasamaj, Thiruvananthapuram with name Nandan, P. and will sign accordingly. Hereafter I will be a member of Kurava Hindu Community. _____

This change will come into effect in all records related to me.

Peringanad,
7-7-2008.

NELSON, P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Dawn Sasidharan Nair Vellappally, Vellappalil House, Mundapuzha, Ranni P.O., Pathanamthitta District, holder of All India Secondary School Examination Certificate S. No. 2000, 400588 with Roll. No. 6104636, dated 3-6-2000 issued by Controller of Examinations, Central Board of Secondary Education, Delhi, Indian Passport No. Z-1299532 dated 19-5-1999 issued from Passport Office, Dubai, have changed my name as Aparna Sasidharan Nair Vellappally and will sign accordingly.

This change will come into effect in all records related to me.

DAWN SASIDHARAN NAIR VELLAPPALLY.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Antony Peter, Naduvilaparambil House, Cherthala South P. O., Alappuzha District, Pin-688 552 have changed the name of my minor daughter Ann Treesa vide Judgement in O. P. 871/2002 dated 1-1-2003 issued by M. J. Sakthidharan, Judge, Family Court, Ernakulam as Ann Treesa Peter.

This change will come into effect in all records related to her.

Alappuzha,
17-6-2008.

ANTONY PETER.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rathi, V. K., Cherukara Thoppil, Angadical, Puthencavu

P. O., Chengannur Taluk, Alappuzha District, Pin-689 123, holder of S. S. L. C. Book No. J 01845 with Register No. 22789 of 1991 March also known as Lathi in the Baptism Certificate No. 20/253 dated 4-3-2008 issued by St. Thomas Evangelical Church of India, Puthencavu, Chengannur and also known as Lathi Biju in Marriage Certificate No. 14/116 dated 9-2-2008 issued by St. Thomas Evangelical Church of India, Puthencavu, Chengannur and in Ration Card No. 1422048582 issued by Taluk Supply Officer, Chengannur and in Election Commission of India Identity Card No. DWW 1141712 dated 16-4-2001 issued by Electoral Registration Officer, Legislative Assembly Constituency, Chengannur is one and the same person. I have embraced Christianity from Hindu Ezhava Community as per Baptism Certificate Reg. No. 20/253 dated 4-3-2008 Baptised on 17-4-2006 issued from St. Thomas Evangelical Church of India, Puthencavu P. O., Chengannur with the name Lathi Biju and will sign accordingly.

This change will come into effect in all records related to me.

Chengannur,
14-5-2008. RATHI, V. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chacko Varghese, Pulimughathu Thekkethil House, Cheriyanad P.O., Chengannur, Alappuzha District, holder of S. S. L. C. Book No. C377538 with Reg. No. 357966 of March 1982, Degree Certificate with Reg. No. 37942 of September 1989 issued from University of Kerala and Driving Licence No. 30/1461/1992 dated 30-5-2007 issued by the Assistant Licensing Authority, Chengannur and holder of Indian Passport No. E5286564 issued from the Regional Passport Office, Cochin on 23rd May 2003 have changed my name as Jacob Vargese.

This change will take effect in all records related to me.

Cheriyanad,
1-7-2008. CHACKO VARGHESE.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Arun Jolly, Puthenpurackel, Collectorate P. O., Nethaji Road, Kottayam, Kerala-686 002, holder of S. S. L. C. Certificate Number B 272791 with Register Number 187340 of March 2001 Higher Secondary Examination Certificate Number HSE 521370 with Register Number 825002 of March 2003 also known as Vishnu in the Birth Certificate Registration Number 33 dated 6-12-1985 issued by Aymanam Panchayat and as Jolly Arun in the Passport Number G 649572 issued by Cochin

Passport Office dated 10-12-2007 is one and the same person. Hereafter I will be known by the name Arun Jolly only.

This change will come into effect in all records related to me.

Kottayam,
26-6-2008. ARUN JOLLY.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jinny Varughese, Chundayil House, Pangada P. O., Kottayam, Kerala-686 502, holder of S. S. L. C. Book Number E 332496 with Register Number 216652 of 1992 March, Ration Card Number 1523055260 issued by Taluk Supply Office, Kottayam, Diploma Certificate of Mechanical Engineering Number 60449 with Register Number 13673 of April 1998 issued by Joint Controller of Technical Examinations (Kerala) dated 13-10-1998 and Passport Number A-8110941 dated 23-8-1999 issued by Cochin Passport Office have changed my name as Joshua Varghese and will sign accordingly.

This change will come into effect in all records related to me.

Pangada,
21-6-2008. JINNY VARUGHESE.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manjusha, S., Tharayil House, Vellanady Road, Mundakayam P. O., Kottayam, Kerala-686 513, holder of S. S. L. C. Certificate Number C 471705 with Register Number 667975 of March 2002 and Higher Secondary Examination Certificate Number HSE 0330618 with Register Number 1100995 of March 2004 issued by Department of Higher Secondary Examination and also known as Manju in the Birth Certificate Registration Number 2374/86 dated 17-11-1986 issued by the Chirakadavu Panchayat is one and the same person. Hereafter I will be known by the name Manjusha, S. only.

This change will come into effect in all records related to me.

Mundakayam,
21-6-2008. MANJUSHA, S.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ കോട്ടയം താലൂക്കിൽ അയർക്കുന്നം വില്ലേജിൽ അമയന്നൂർ കരയിൽ അമയന്നൂർ പി.ഒ. യിൽ പള്ളിക്കുന്നുംപുറം വീട്ടിൽ താമസിക്കുന്ന ഫിലിപ്പോസ് (തിരിച്ചറിയൽ കാർഡ് നമ്പർ കെ. എൽ.-13/092/006232 തീയതി 6-5-1998, ഇന്ത്യൻ തെരഞ്ഞെടുപ്പ് കമ്മീഷൻ) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടേയും പൊതുജനങ്ങളുടേയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

ക്രിസ്ത്യൻ ചേരമർ സമുദായാംഗമായ ഞാൻ തിരുവനന്തപുരം അഖിലഭാരത അയ്യപ്പ സേവാ സംഘ

ത്തിന്റെ 11-3-2007-ലെ സി. സി. 2-4904/07-ാം നമ്പർ മതപരിവർത്തന സർട്ടിഫിക്കറ്റ് പ്രകാരം പത്മനാഭൻ എന്ന പുതിയ പേരിൽ ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞാൻ ഹിന്ദു ചേരമർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

അയർക്കുന്നു,
24-1-2008.
പ്പോസ്.

ഫിലി

NOTIFICATION

I, N. Venugopal, Narayana Bhavan (VIII/441A) Channanikad P. O., Kottayam, Kerala-686 533, do hereby notify for the information of all concerned authorities and the public that my minor son V. Karthik Venugopal, holder of Birth Certificate with Registration No. 676 dated 10-9-1990 issued by Kottayam Municipality and Karthik Venugopal in the All India Secondary School Examination Certificate Number 456686 with Roll Number 4129457 of March 2006 issued by the Central Board of Secondary Education dated 27-5-2006 is one and the same person. Hereafter he will be known by the name Karthik Venugopal only.

This change will come into effect in all records related to him.

Kottayam,
27-6-2008.

N. VENUGOPAL.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ കോട്ടയം താലൂക്കിൽ കൈപ്പുഴ വില്ലേജിൽ കൈപ്പുഴ പി. ഒ.യിൽ അരയൻമുകളേൽ വീട്ടിൽ താമസിക്കുന്ന രാജേഷ്കുമാർ, എ. എസ്. (എസ്.എസ്.എൽ.സി. ബുക്ക് നമ്പർ എച്ച്. 339804 രജിസ്റ്റർ നമ്പർ 239047 മാർച്ച് 1995) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

ക്രിസ്ത്യൻ ചേരമർ സമുദായംഗമായ ഞാൻ തിരുവനന്തപുരം ആര്യസമാജത്തിന്റെ 24-4-2008-ലെ 19185/08-ാം നമ്പർ ശുദ്ധി സർട്ടിഫിക്കറ്റ് പ്രകാരം അതേ പേരിൽ ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞാൻ ഹിന്ദു ചേരമർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

കൈപ്പുഴ,
28-6-2008.
എസ്.

രാജേഷ്കുമാർ, എ.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ കോട്ടയം താലൂക്കിൽ ആർപ്പുക്കര പി.ഒ. യിൽ (പിൻ-686 008), പുല്ലുപറമ്പിൽ വീട്ടിൽ കെ.പി. മറിയം ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

എന്റെ പേര് സ്കൂൾ അഡ്മിഷൻ രജിസ്റ്ററിന്റെ പകർപ്പിൽ കെ. പി. മറിയം (നമ്പർ 2789, തീയതി 2-10-1119, സെന്റ് ജോസഫ്സ് സി. ജി. എച്ച്. എസ്., കോട്ടയം) എന്നും റേഷൻകാർഡിലും (നമ്പർ 1523115346, താലൂക്ക് സപ്ലൈ ഓഫീസ്, കോട്ടയം) ഇന്ത്യൻ തെരഞ്ഞെടുപ്പ് കമ്മീഷൻ നൽകിയ തെരഞ്ഞെടുപ്പ് കാർഡിലും (നമ്പർ കെ. എൽ. 13/091/009107, തീയതി 21-11-1997) ശാന്തമ്മ എന്ന പേരും രേഖപ്പെടുത്തിയിരിക്കുന്നു. ഈ രൂപേരിലും അറിയപ്പെടുന്ന ഞാൻ ഒരാൾതന്നെയാണ്.

ക്രിസ്ത്യൻ ചേരമർ സമുദായംഗമായ ഞാൻ തിരുവനന്തപുരം ആര്യസമാജത്തിന്റെ 28-5-2008-ാം തീയതിയിലെ 19269/08-ാം നമ്പർ ശുദ്ധി സർട്ടിഫിക്കറ്റ് പ്രകാരം കെ. പി. ശാന്തമ്മ എന്ന പുതിയ പേരിൽ ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമുതൽ ഞാൻ ഹിന്ദു ചേരമർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

ആർപ്പുക്കര,
25-6-2008.
മറിയം.

കെ. പി.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ കോട്ടയം താലൂക്കിൽ മണർകാട് വില്ലേജിൽ മണർകാട് പി. ഒ. യിൽ താന്നിമുട്ടിൽ വീട്ടിൽ താമസിക്കുന്ന സൈനി ജോൺ (എസ്.എസ്.സി. സർട്ടിഫിക്കറ്റ് നമ്പർ എ. 257733, രജിസ്റ്റർ നമ്പർ 187076 മാർച്ച് 1987) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

ക്രിസ്ത്യൻ ചേരമർ സമുദായംഗമായ ഞാൻ തിരുവനന്തപുരം ആര്യസമാജത്തിന്റെ 25-6-2008-ലെ 19368/08-ാം നമ്പർ ശുദ്ധിസർട്ടിഫിക്കറ്റ് പ്രകാരം സജിനി എന്ന പുതിയ പേരിൽ ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞാൻ ഹിന്ദു ചേരമർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും. പേരിന് അനുസൃതമായി എന്റെ ഒപ്പും മാറുന്നതായിരിക്കും.

ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

മണർകാട്,
20-6-2008.
ജോൺ.

സൈനി

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ കോട്ടയം താലൂക്കിൽ മണർകാട് വില്ലേജിൽ മണർകാട് പി. ഒ. യിൽ താന്നിമുട്ടിൽ വീട്ടിൽ താമസിക്കുന്ന ലാസർ, റ്റി. പി. ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

എന്റെ പേര് സ്കൂൾ അഡ്മിഷൻ രജിസ്റ്ററിന്റെ പകർപ്പിൽ (അഡ്മിഷൻ നമ്പർ 8152, തീയതി 18-10-1979,

യു. പി. സ്കൂൾ, മണർകാട്) ലാസർ, റ്റി. പി. എന്നും ദിവ്യാമോൾ, റ്റി. കെ. (ജനന സർട്ടിഫിക്കറ്റ് നമ്പർ 259/2001 തീയതി 10-1-2001 ആർപ്പുക്കര ഗ്രാമപഞ്ചായത്ത്) അനുപ്രിയ, റ്റി. കെ. (ജനന സർട്ടിഫിക്കറ്റ് നമ്പർ 6200/2002 തീയതി 28-12-2002, ആർപ്പുക്കര ഗ്രാമപഞ്ചായത്ത്) എന്നിവരുടെ ജനന സർട്ടിഫിക്കറ്റിൽ പിതാവിന്റെ പേരിന്റെ സ്ഥാനത്ത് കുഞ്ഞുമോൻ എന്നും നവ്യാമോൾ, റ്റി. കെ. യുടെ ജനന സർട്ടിഫിക്കറ്റിൽ (നമ്പർ 1386/06 തീയതി 20-3-2006, ആർപ്പുക്കര ഗ്രാമപഞ്ചായത്ത്) പിതാവിന്റെ പേരിന്റെ സ്ഥാനത്ത് ലാസർ എന്നും രേഖപ്പെടുത്തിയിരിക്കുന്നു. ഈ മൂന്ന് പേരുകളിലും അറിയപ്പെടുന്ന ഞാൻ ഒരാൾ തന്നെയാകുന്നു.

ക്രിസ്ത്യൻ ചേരമർ സമുദായാംഗങ്ങളായ ഞാനും എന്റെ പ്രായപൂർത്തിയാകാത്ത മക്കളായ ദിവ്യാമോൾ, റ്റി. കെ. (ജനന സർട്ടിഫിക്കറ്റ് രജിസ്ട്രേഷൻ നമ്പർ 259/2001 തീയതി 10-1-2001 ആർപ്പുക്കര ഗ്രാമപഞ്ചായത്ത്) അനുപ്രിയ, റ്റി. കെ. (ജനന സർട്ടിഫിക്കറ്റ് രജിസ്ട്രേഷൻ നമ്പർ 6200/2002 തീയതി 28-12-2002, ആർപ്പുക്കര ഗ്രാമപഞ്ചായത്ത്) നവ്യാമോൾ, റ്റി. കെ. (ജനന സർട്ടിഫിക്കറ്റ് രജിസ്ട്രേഷൻ നമ്പർ 1386/06 തീയതി 20-3-2006 ആർപ്പുക്കര ഗ്രാമപഞ്ചായത്ത്) എന്നിവരും തിരുവനന്തപുരം ആര്യസമാജത്തിന്റെ 25-6-2008-ലെ 19367/08-ാം നമ്പർ ശുദ്ധിസർട്ടിഫിക്കറ്റ് പ്രകാരം ഞാൻ കുഞ്ഞുമോൻ, റ്റി. പി. എന്ന പുതിയ പേരിലും മക്കൾ അതേ പേരിലും ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞങ്ങൾ ഹിന്ദു ചേരമർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം ഞങ്ങളെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

മണർകാട്,
30-6-2008. ലാസർ, റ്റി. പി.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ കോട്ടയം താലൂക്കിൽ മണർകാട് വില്ലേജിൽ മണർകാട് പി. ഒ. യിൽ കല്ലത്തോട്ടം വീട്ടിൽ താമസിക്കുന്ന ഔസേപ്പച്ചൻ, കെ. യു. ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടേയും ഛായ്ചിത്രങ്ങളുടേയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

എന്റെ പേര് സ്കൂൾ അഡ്മിഷൻ രജിസ്റ്ററിന്റെ പകർപ്പിൽ (അഡ്മിഷൻ നമ്പർ 4624 തീയതി 26-5-1981 എൻ. എസ്. എസ്. ഹൈസ്കൂൾ, കെഴുവംകുളം) ഔസേപ്പച്ചൻ, കെ. യു. എന്നും, ആദർശ് കെ. അനിൽ (ജനന സർട്ടിഫിക്കറ്റ് രജിസ്ട്രേഷൻ നമ്പർ 259/03 തീയതി 31-3-2003, ചെങ്ങന്നൂർ മുനിസിപ്പാലിറ്റി), അർച്ചന കെ. അനിൽ (ജനന സർട്ടിഫിക്കറ്റ് രജിസ്ട്രേഷൻ നമ്പർ 6473/06 തീയതി 28-12-2006, ആർപ്പുക്കര ഗ്രാമപഞ്ചായത്ത്) എന്നിവരുടെ ജനന സർട്ടിഫിക്കറ്റിൽ പിതാവിന്റെ പേരിന്റെ സ്ഥാനത്ത് കെ. യു. അനിൽ എന്നും രേഖപ്പെടുത്തിയിരിക്കുന്നു. ഈ രൂപേരുകളിലും അറിയപ്പെടുന്ന ഞാൻ ഒരാൾ തന്നെയാകുന്നു.

ക്രിസ്ത്യൻ ചേരമർ സമുദായാംഗങ്ങളായ ഞാനും എന്റെ പ്രായപൂർത്തിയാകാത്ത മക്കളായ ആദർശ് കെ. അനിൽ

(ജനന സർട്ടിഫിക്കറ്റ് രജിസ്ട്രേഷൻ നമ്പർ 259/03 തീയതി 31-3-2003, ചെങ്ങന്നൂർ മുനിസിപ്പാലിറ്റി), അർച്ചന കെ. അനിൽ (ജനനസർട്ടിഫിക്കറ്റ് രജിസ്ട്രേഷൻ നമ്പർ 6473/06 തീയതി 28-12-2006, ആർപ്പുക്കര ഗ്രാമപഞ്ചായത്ത്) എന്നിവരും തിരുവനന്തപുരം ആര്യസമാജത്തിന്റെ 25-6-2008-ലെ 19369/08-ാം നമ്പർ മതപരിവർത്തന സർട്ടിഫിക്കറ്റ് പ്രകാരം ഞാൻ കെ. യു. അനിൽ എന്ന പേരിലും മക്കൾ അതേപേരിലും ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞങ്ങൾ ഹിന്ദു ചേരമർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം ഞങ്ങളെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

മണർകാട്,
30-6-2008. ഔസേപ്പച്ചൻ,
കെ. യു.

NOTIFICATION

I, Mahesh T. Prahladhan, Thekkedathu House, Velloor P. O., Kottayam Taluk, Kottayam District do hereby notify for the information of all concerned authorities and the public that my Caste which is wrongly entered in the S. S. L. C. (Certificate No. A 458929 with Register Number 260328 of March 2000) as Hindu Ezhava is corrected as Hindu Ezhavathy Caste vide Certificate No. B1. 6077/08 (49) dated 16-6-2008 issued by the Tahsildar, Taluk Office, Kottayam.

This correction will come into effect in all records related to me.

Kottayam,
18-6-2008. MAHESH T. PRAHLADHAN.

NOTIFICATION

I, Vishnu, T. R., Thekkedathu House, Velloor P. O., Kottayam Taluk, Kottayam District do hereby notify for the information of all concerned authorities and the public that my Caste which is wrongly entered in the S. S. L. C. (Certificate No. D 268503 with Register Number 528977 of March 2004) as Hindu Ezhava is corrected as Hindu Ezhavathy Caste vide Certificate No. B1-6077/08 (45) dated 16-6-2008 issued by the Tahsildar, Taluk Office, Kottayam.

This correction will come into effect in all records related to me.

Kottayam,
18-6-2008. VISHNU, T. R.

NOTIFICATION

I, Sinimol, T. P., Thekkedathu House, Veloor P. O., Kottayam Taluk, Kottayam District, do hereby notify for the information of all concerned authorities and the public that my Caste which is wrongly entered in the S. S. L. C. (Certificate No. J 436663 with Register Number 235866 of March 1997) as Hindu Ezhava is corrected as Hindu Ezhavathy Caste vide Certificate No. B1-6077/08 (48) dated 16-6-2008 issued by the Tahsildar, Taluk Office, Kottayam.

This correction will come into effect in all records related to me.

Kottayam,
18-6-2008. _____ SINIMOL, T. P.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ കോട്ടയം താലൂക്കിൽ പനച്ചിക്കാട് വില്ലേജിൽ പാത്താമുട്ടം പി. ഒ.-യിൽ പൊടിമറ്റത്തിൽ വീട്ടിൽ താമസിക്കുന്ന സന്തോഷ്, വി. ആർ. (സ്കൂൾ അഡ്മിഷൻ നമ്പർ 7561 തീയതി 28-5-1986, എച്ച്. എഫ്. എച്ച്. എസ്., പാറമ്പുഴ) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

ഹിന്ദു സാംബവർ സമുദായാംഗമായ ഞാൻ പാത്താമുട്ടം ന്യൂ ലൈഫ് ബൈബിൾ ചർച്ച് 28-6-2008-ൽ നൽകിയ ബാപ്റ്റിസം സർട്ടിഫിക്കറ്റ് പ്രകാരം സന്തോഷ് ജോസഫ് എന്ന പുതിയ പേരിൽ ക്രിസ്തുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞാൻ ക്രിസ്ത്യൻ സാംബവർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും. _____

പാത്താമുട്ടം,
1-7-2008. _____ സന്തോഷ്, വി. ആർ.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, John Abraham, Thadathil Parampil, Poovanthuruth P. O., Kottayam-686012, Kerala have changed the name of my minor daughter Annu Mariam John, holder of Birth Certificate with Registration No. 825/03 dated 14-2-2003 issued by the Registrar of Births and Deaths, Arpookara Grama Panchayat as Sherin Mariam John.

This change will come into effect in all records related to her.

Poovanthuruth,
17-6-2008. _____ JOHN ABRAHAM.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ കോട്ടയം താലൂക്കിൽ പള്ളം പി.ഒ.യിൽ പിൻ-686007 പുത്തൻ പറമ്പിൽ ലക്ഷം വീട് വീട്ടിൽ സാബു, പി. ഒ. (എസ്. എസ്. എൽ. സി. ബുക്ക് നമ്പർ സി.

237347 രജിസ്റ്റർ നമ്പർ 275151 മാർച്ച് 1981) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

ക്രിസ്ത്യൻ ചേരമർ സമുദായാംഗമായ ഞാൻ ആര്യസമാജം തിരുവനന്തപുരത്തിന്റെ 6-6-2008-ാം തീയതിയിലെ 19297/08-ാം നമ്പർ ശുദ്ധി സർട്ടിഫിക്കറ്റ് പ്രകാരം അതേ പേരിൽ ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞാൻ ഹിന്ദു ചേരമർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

പള്ളം,
20-6-2008. _____ സാബു, പി. ഒ.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajan, K.D., Koormullumkalayil, House No. 440 A, Athirampuzha P. O., Kottayam Taluk, Kottayam District, holder of Ration Card No. 1523141985 issued by the Taluk Supply Office, Kottayam embraced Hinduism from Christian Cheramar Community as per Suddhi Certificate No. 19386/08 dated 30-6-2008 issued from Aryasamaj, Thiruvananthapuram with the same name.

Further my minor son Aswin Rajan, holder of Birth Certificate Registration No. 7358/2003, have embraced Hinduism from Christian Cheramar Community as per Suddhi Certificate No. 19386/08 dated 30-6-2008 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter we will be members of Hindu Cheramar Community.

The above changes will come into effect in all records related to us. _____

Athirampuzha,
11-7-2008. _____ RAJAN, K. D.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Beena, T. O., Pariyampadathu House, Pariyaram P. O., Kottayam District, Pin-686021, holder of S.S.L.C. Book No. C 113926 with Register No. 201503 of March 1981 issued by Secretary, Board of Public Examinations, Kerala, Permanent Account Number AACP07784R issued by Commissioner of Income Tax, Thiruvananthapuram also known as Beena in Ration Card No. 1524036845 issued from Taluk Supply Office, Changanasserry is one and the same person. Hereafter I have changed my name as Beena George consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

O. BEENA, T. 12-6-2008. FRANCIS, P. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Binith, R., Mathrusmruthi, Union Club Road, Kottayam District, have changed the name of my minor son Bavan R. Binith, holder of Birth Certificate with Registration No. 4244/2007 dated 21-4-2007 issued by the Registrar of Births and Deaths, Corporation of Kochi as Nakul R. Binith.

This change will come into effect in all records related to him.

Kottayam, 15-7-2008. BINITH, R.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Joice George, Thengummoottil Vettickal House, Thidanad P. O., Kottayam District, Kerala State, Pin-686 123, holder of S. S. L. C. Book No. 030058 with Register No. 143443 of March 1977, Driving Licence Number KP636/1983 issued from Sub Regional Transport Office, Pala and in the Birth Certificate of my minor son Jinto Joseph as Joice George (Registration Number 36/92 dated 2-1-1992, Pala Municipality). Also known as Joseph in the Ration Card Number 1527046313 issued from Taluk Supply Office, Meenachil, Pala and in the Birth Certificate of my minor daughter Jintu Maria Joseph (Registration Number 726/89, dated 7-10-1989, Koothattukulam Grama Panchayat) is one and the same person. Hereafter I have changed my name as Joseph George.

This change will come into effect in all records related to me.

Thidanad, 20-6-2008. JOICE GEORGE.

NOTIFICATION

I, Francis, P. S., Nelluvelil, Plassanal P.O., Thalappalam Village, Meenachil Taluk, Kottayam-686 579, do hereby notify for the information of all concerned authorities and the public that my minor son Flevin Francis, holder of S.S.L.C. Number H 330324 with Register Number 409927 of March 2008 and also known as Flaven Francis in the Birth Certificate with Registration Number 1806/92 dated 10-12-1992 issued by Ettumanoor Panchayat, is one and the same person. Hereafter he will be known by the name Flevin Francis only.

This change will come into effect in all records related to him.

Plassanal,

NOTIFICATION

I, Francis, P. S., Nelluvelil, Plassanal P.O., Thalappalam Village, Meenachil Taluk, Kottayam-686 579, do hereby notify for the information of all concerned authorities and the public that my minor daughter Fifi Maria Francis, holder of S.S.L.C. Book No. 220511 with Register Number 422088 of March 2006 and also known as Fify Francis in the Birth Certificate with Registration Number 1628/90 dated 27-10-1990 issued by Ettumanoor Panchayat, is one and the same person. Hereafter she will be known by the name Fifi Maria Francis only.

This change will come into effect in all records related to her.

Plassanal, 12-6-2008. FRANCIS, P. S.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ ചങ്ങനാശ്ശേരി താലൂക്കിൽ മാടപ്പള്ളി പി. ഒ. യിൽ പുതുക്കാടൻ വീട്ടിൽ താമസിക്കുന്ന സുജ, പി. എസ്. (എസ്. എസ്. എൽ. സി. ബുക്ക് നമ്പർ ഇ. 501823, രജിസ്റ്റർ നമ്പർ 468848 മാർച്ച് 1985) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

ഹിന്ദു ചേരമർ സമുദായാംഗമായ ഞാൻ ചങ്ങനാശ്ശേരി സെന്റ് പോൾ സി. എസ്. ഐ. ചർച്ച് 22-6-2008-ൽ നൽകിയ ബാപ്റ്റിസം സർട്ടിഫിക്കറ്റ് പ്രകാരം അതേപേരിൽ ക്രിസ്തു മതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞാൻ ക്രിസ്ത്യൻ ചേരമർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

ചങ്ങനാശ്ശേരി, 24-6-2008. സുജ, പി. എസ്.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Bastin, T. J., Thundiyl House, Thuruthy P.O., Changanacherry, Kottayam District, Pin-686 535, have changed the name of my daughter Veronica Bastin, holder of Birth Certificate with Registration No. II/2806/2002 dated 8-7-2002 issued by the Registrar of Births and Deaths, Municipality Alappuzha as Nixia Bastin.

This change will come into effect in all records related to her.

Changanacherry, 20-6-2008. BASTIN, T. J.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ വൈക്കം താലൂക്കിൽ ഞീഴൂർ വില്ലേജിൽ കാട്ടാമ്പാക്ക് പി. ഒ. യിൽ പുളിമ്പറമ്പിൽ വീട്ടിൽ താമസിക്കുന്ന അനീൽകുമാർ, പി. (എസ്. എസ്. എൽ. സി. ബുക്ക് നമ്പർ എഫ് 122337, രജിസ്റ്റർനമ്പർ 15287, മാർച്ച് 1993) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

ക്രിസ്ത്യൻ പുലയ സമുദായാംഗങ്ങളായ ഞാനും എന്റെ പ്രായപൂർത്തിയാകാത്ത മകൻ അജയ് പി. അനിലും (സ്കൂൾ അഡ്മിഷൻ നമ്പർ 2543 തീയതി 23-5-2006, ഒ. എൽ. എഫ്. എൽ. പി. സ്കൂൾ, വിളയംകോട്) തിരുവനന്തപുരം ആര്യസമാജത്തിന്റെ 26-6-2008-ാം തീയതിയിലെ 19372/08-ാം നമ്പർ ശുദ്ധി സർട്ടിഫിക്കറ്റ് പ്രകാരം അതേ പേരുകളിൽ ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞങ്ങൾ ഹിന്ദു പുലയ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം ഞങ്ങളെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

വൈക്കം, അനീൽകുമാർ, പി.
27-6-2008.

വിജ്ഞാപനം

കോട്ടയം ജില്ലയിൽ വൈക്കം താലൂക്കിൽ ഞീഴൂർ വില്ലേജിൽ കാട്ടാമ്പാക്ക് പി.ഒ. യിൽ പുളിമ്പറമ്പിൽ വീട്ടിൽ താമസിക്കുന്ന ജിജി, സി. ഡി. (എസ്. എസ്. എൽ. സി. ബുക്ക് നമ്പർ ജെ. 478891, രജിസ്റ്റർ നമ്പർ 262553, മാർച്ച് 1991) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

ക്രിസ്ത്യൻ ചേരമർ സമുദായാംഗമായ ഞാൻ തിരുവനന്തപുരം ആര്യസമാജത്തിന്റെ 26-6-2008-ാം തീയതിയിലെ 19371/08-ാം നമ്പർ ശുദ്ധി സർട്ടിഫിക്കറ്റ് പ്രകാരം അതേ പേരിൽ ഹിന്ദുമതം സ്വീകരിച്ചിരിക്കുന്നു. ഇനിമേലിൽ ഞാൻ ഹിന്ദു ചേരമർ സമുദായത്തിൽ ഉൾപ്പെടുന്നതായിരിക്കും.

ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

വിളയംകോട്, ജിജി, സി. ഡി.
27-6-2008.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sudheer, C.A., Sudheer Building, House No. VI/453, Thalayolaparambu P.O., Vaikom Taluk, Kottayam District, Pin-686605, holder of S.S.L.C. Book No. D 019858 with Register No. 258936 of March 1991, Driving Licence Book No. 373886 dated 16-8-1984 issued from Assistant Licencing Authority, Vaikom, Sudheer Chelattu Antony in Passport No. G 4133507 dated 20-7-2007 issued from Passport Office, Cochin, also known as Sudheer in Election Identity Card No. KL/13/096/285592 dated 3-6-1998 issued by the Electoral Registration Officer, Vaikom Constituency, Ration Card No. 1525021445, issued from Taluk Supply Office, Vaikom, Baptism Certificate Page No. 56 with Sl. No. 40/2000 dated 21-5-2008 (Baptised on 18-9-2000) issued from St.

George's Church Thalayolaparambu, Archdiocese of Ernakulam-Angamaly, is one and the same person. I have embraced Christianity from Islam Community as per Baptism Certificate Page No. 56 with Sl. No. 40/2000 dated 21-5-2008 (Baptised on 18-9-2000) issued from St. George's Church, Thalayolaparambu, Archdiocese of Ernakulam-Angamaly with the same name. Hereafter I will be a member of Christian Community.

This change will come into effect in all records related to me.

Thalayolaparambu,
20-6-2008. SUDHEER, C.
A.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunjunjukutty, Vazheparambil House, 572, Koduvanthanam, Kanjirappally P. O., Kottayam District, Pin-686 507 holder of Election Identity Card No. KL/12/087/126278 issued by Electoral Registration Officer for Kanjirappally Constituency and also known as Philip in the place of father in the S.S.L.C. Book Number G 382366 with Register Number 507016 March 1994, issued under the authority of the Government of Kerala by the Board of Public Examination of my son Biju, K. K. is one and the same person. Hereafter I will be known as Kunjunjukutty only.

This change will come into effect in all records related to me and my son.

Kanjirappally, _____
25- 6-2008.
KUNJUNJUKUTTY.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jeffy Raj, Valiyapazhoor House, Ponkunnam P. O., Kanjirappally Taluk, Kottayam District, Pin-686 506 holder of S.S.L.C. Book No. E 599871 with Register No. 314539 of June 2005, HSE Certificate No. HSE 131561 with Register No. 3105618 of March 2007, Ration Card No. 1526002503 issued by the Taluk Supply Officer, Kanjirappally, also known as Jefy Rajan in Birth Certificate Reg. No. 49/90 dated 20-2-1990 issued by Registrar of Births and Deaths and Grama Panchayat, Parathodu is one and the same person. Hereafter I will be known by the name Jeffy Raj only.

This change will come into effect in all records

related to me.

Ponkunnam,
20-6-2008.

JEFFY RAJ.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that, I, Murali, P. N., Kumbuckal House, Ponkunnam P. O., Kanjirappally, Kottayam District, PIN-686 506, holder of S.S.L.C. Book No. A 448624 with Reg. No. 105807 of March 1972, also known as Murali in the Election Identity Card Number HZQ 1247451 issued by Election Commission of India dated 3-6-2002 is one and the same person. Hereafter I have changed my name as P. N. Muralidhar.

This change will come into effect in all records related to me.

Ponkunnam,
26-6-2008.

P. N. MURALI.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Dinta Muralidharan, Kumbuckal House, Ponkunnam P. O., Kanjirappally, Kottayam, Kerala-686 506 holder of S.S.L.C. Certificate No. 491128 with Reg. No. 432770 of March 2006 and Higher Secondary Course Certificate with No. 3377659 with Reg. No. 100680 of March 2008, issued by State Board of School Examination, Tamilnadu have changed my name as Shiny, K.M. and will sign accordingly.

This change will come into effect in all records related to me.

Ponkunnam,
26-6-2008.
MURALIDHARAN.

D I N T A

NOTIFICATION

I, Varghese Mathew, Vengappallil House, Kuruvamoozhy P. O., Kanjirappally, Kottayam-686 509, do hereby notify for the information of all concerned authorities and the public that my minor daughter Minnumol Tom, holder of Birth Certificate with Registration No. 256/93, dated 1-3-1993 issued by Kattappana Grama Panchayat and also known as Minnu Varghese, in the School Admission Register Extract with Admission No. 4589 dated 30-5-2003 issued by St. Joseph's Public School and Junior College, Kunnumbhagam, Kanjirappally is one and the same person. Hereafter she will be known by the name Minnu Varghese only.

This change will come into effect in all records

related to her.

Kanjirappally,
17-6-2008.
MATHEW.

VARGHESE

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gigimol, A.R., Alumkalthazhay House, Pandippara, Idukki, holder of S. S. L. C. Book No. C 460892 with Register No. 232879 of March 1995, in which my Caste is wrongly noted as Hindu Vannan is corrected as Hindu Vanian vide Community Certificate No. C1-4508/65/08 dated 28-6-2008 of the Tahsildar, Udumbanchola.

The correction will take effect in all records related to me.

Pandippara,
2-7-2008.
R.

GIGIMOL, A.

NOTIFICATION

I, Nadirsha, P. M., 44/1743A, Pallikka Valiya Veed, Kattayil Road, Kaloor, Kochi-17 do hereby notify for the information of all authorities concerned and the public that the name of my minor son Malik Nadirsha, holder of Birth Certificate with Registration No. 935 dated 21-3-1994 issued by Registrar of Births and Deaths, Corporation of Thiruvananthapuram and also known as Abdul Malik Nadirsha, in School Admission Abstract Admission No. 4017 dated 7-7-2008 issued by Principal, Bhavan's Adarsha Vidyalaya, Kakkanad, Kochi is one and the same person. Hereafter he will be known by the name Abdul Malik Nadirsha only.

This change will take effect in all records related to him.

Kaloor,
9-7-2008.
M.

NADIRSHA, P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mary Margaret, K. J., Kottapurath House, Moolamkuzhy, Kochi-2, Taluk Rameswaram, District Ernakulam, holder of S. S. L. C. No. I219178 with Register No. 511839 of March 1996 have embraced Hinduism from Christianity as per Suddhi Certificate No. 4352/2008 dated 26-6-2008 issued from Arya Samajam Calicut with a new name Nandana Jibu. Hereafter I will be a member of Hindu Religion.

This change will come into effect in all records related to me.

Kochi,
30-6-2008.
MARGARET, K. J.

MARY

വിജ്ഞാപനം

എറണാകുളം ജില്ലയിൽ കൊച്ചി താലൂക്കിൽ പള്ളിപ്പുറം വില്ലേജിൽ മുനമ്പം കരയിൽ കിളിക്കോടൻ വീട്ടിൽ മാധവൻ മകൻ കെ. എം. ശിവൻ ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

എന്റെ പേര് എസ്. എസ്. എൽ. സി. ബുക്കിൽ (ബുക്ക് നമ്പർ സി. 464751, രജിസ്റ്റർ നമ്പർ 206840 മാർച്ച് 1991) ശിവൻ, കെ. എം. എന്നും തിരിച്ചറിയൽ കാർഡിൽ (കാർഡ് നമ്പർ കെ. എൽ./11/071/015013) ശിവൻകുട്ടി എന്ന് അറിയപ്പെടുന്ന ആളും ഒന്നുതന്നെയാണ്. ഇനിമേലിൽ ഞാൻ ഗുരുചൈതന്യ എന്ന പേരിൽ അറിയപ്പെടുന്നതായിരിക്കും. പേരിനനുസൃതമായി ഒപ്പും മാറുന്നതായിരിക്കും.

ഈ മാറ്റം എന്നെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

ചെറായി,
4-7-2008.
ശിവൻ.

കെ. എം.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Remya Sidharthan, 14/88, Erezheth House, Panayappilly, Kochi-5, holder of S. S. L. C. Book No. 334090 with Register Number 160580 of March 1997; Degree of Bachelor of Technology, Computer Science and Engineering, Cochin University of Science and Technology with Register Number 10200157 of May 2003; Permanent Account Number AVAPS0190E with Income Tax Department, Government of India; Passport Number E7089089 issued from Cochin Passport Office and known as Remya in Ration Card Number 1733007681 issued from City Rationing Office, Kochi-2; Election Identity Card No. KQS0922997 dated 2-1-2001 issued by the Electoral Registration Officer, Mattanchery Legislative Assembly Constituency and known as Remya, S. in Birth Certificate No. 904/82 issued from Health Officer and Registrar, Births and Deaths, Corporation of Cochin is one and the same person.

Hereafter I will be known as Remya Sidharthan only.

.
SIDHARTHAN.

REMYA

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Tens Hilary, T. J., Thareparambil House, House No. 15/1044, Nazareth, Kochi, Ernakulam District, Pin-682002, holder of S. S. L. C. Book No. J 347717 with Register No. 168931 of March

1997, Driving Licence No. Em/4879/01 dated 5-12-2001 issued from Sub R. T. Office, Mattanchery, also known as Tens Hilari in Election Identity Card No. KQS0929513 dated 2-1-2001 issued by the Electoral Registration Officer, Mattanchery LA Constituency, and as Rajeev Joseph in Ration Card No. 1733029073 issued by City Rationing Officer, Kochi, Ernakulam, is one and the same person. Hereafter I will be known by the name Rajeev Joseph only and will sign accordingly.

This change will come into effect in all records related to me.

Ernakulam,
15-7-2008.
T. J.

TENS HILARY,

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Bindu Jolly Malayil, Malayil Veedu, 21/1752, Palluruthy P. O., Edakochi, Ernakulam District, Cochin-682006, have changed the name of my minor daughter Nayana J. Malayil, holder of Birth Certificate with Registration No. 1733/94 dated 28-4-1994 issued by the Registrar of Births and Deaths, Corporation of Cochin, Extract of School Admission Register with Admission No. 3068/02 dated 3-6-2002 issued from The Choice School, Tripunithura, as Naina Jolly Malayil.

This change will come into effect in all records related to her.

MALAYIL.

BINDU JOLLY

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sion K. Varghese, Karumathy House, Sreemoolanagaram P. O., Ernakulam District, holder of S. S. L. C. No. C.188535 with Register No. 623964 of March 2002 and also known as Sayon K. Varghese in the Birth Certificate with Registration No. 277/87, dated 13-2-1987, issued from Angamaly Municipality is one and the same person. Hereafter I will be known by Sion K. Varghese only.

This change will take effect in all records related to me.

Sreemoolanagaram,
17-6-2008.
VARGHESE.

SION K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nishi, P., Valiyaveetil House, Thevara, Ernakulam District, holder

of S. S. L. C. Book No. B241411 with Reg. No. 169392 of March 1980, working as Project Officer (Assistant Manager NC) Matsyafed, as per Employment Certificate issued by District Manager, Matsyafed, Ernakulam dated 17-6-2008, have changed my name as P. Nisha.

This change will come into effect in all records related to me.

Ernakulam,
18-6-2008.

NISHI, P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jibylal, K. C., Karikkattu House, House No. 24, Karimpana P. O., Koothattukulam, Ernakulam District, holder of S. S. L. C. No. B 593787 with Register No. 633490 of March 2002, H. S. E. Certificate No. HSE 0375370 with Register No. 1640187 dated 13-5-2005 issued by Joint Director of Examinations, Department of Higher Secondary Education, also known as Jibylal in Ration Card No. 1740023125 issued from Taluk Supply Office, Moovattupuzha and as Gibylal, K. C. in Birth Certificate with Registration No. 441/86 dated 1-7-1986 issued by the Registrar of Births and Deaths, Koothattukulam Panchayat, is one and the same person. Hereafter I will be known by the name Gibylal, K. C. only.

This change will come into effect in all records related to me.

Ernakulam,
10-6-2008.

JIBYLAL, K. C.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Amrithanandamayee, M. K., Mulappanchiranga House, Daivamandalam, Kuruppumpady P. O., Pin-683 545, Ernakulam District, holder of S. S. L. C. Book D. No. 203743 with Reg. No. 476284, March 2004 have changed my name as Amrutha M. Kunhjol and will sign accordingly.

This change will come into effect in all records related to me.

Kuruppumpady,
28-3-2008.

AMRITHANANDAMAYEE, M. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nejumon, M.

A., House No. 9/85, Madathattu House, Neduvannoor, Chowara P. O., Ernakulam District, holder of S. S. L. C., Certificate No. K 306653 with Register No. 17297 of March 1988, holder of Draughtsman Civil (National Council for Vocational Training-NCVT) from Kanjoor Industrial Training Centre, Kanjoor with National Trade Certificate No. 248497 issued from State Council of Vocational Training on 7-7-2004 and Driving Licence No. EA/5784/05 issued by the Assistant Licensing Authority, Aluva on dated 24-11-2005, also known as Nejumon in the Ration Card No. A 1736086709 issued by the Taluk Supply Officer, Aluva and Election Identity Card No. LNL 1460542, issued by the Electoral Registration Officer, Vadakkekara LA Constituency on 15-5-2002 and also known as Madathattu Abdu Nejumon in the Passport No. F 0327584 dated 24-9-2004 issued by ~~the Regional~~ Passport Office, Cochin is one and the same person. Hereafter I have changed my name as Nejmudeen, M. A. and will sign accordingly.

This change will come into effect in all records related to me.

Chowara,
20-6-2008.
A.

NEJUMON, M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Beena, K. M., w/o K. A. James, Kootungal House, Ponjikara, Mulavukadu, Pin-682 504 have changed the name of my minor son Bobby Antony George, K. J. holder of Birth Certificate with the Registration No. 3806 dated 13-9-1999, issued by the Registrar of Births and Deaths, Corporation of Kochi, Extract of Admission Register with Admission No. 5364 dated 26-6-2008 issued by the Principal, Toc-H Public School, Vyttila as K. J. Bobby.

This change will come into effect in all records related to him.

Ernakulam,
7-7-2008.

BEENA, K. M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Sali, Palakkatu Puthenpura, Kizhakkekara, Muvattupuzha, Ernakulam holder of S. S. L. C. Book No. A 232593 with Register No. 156155 of March, 1988 have changed my name to Salih Rawther.

This change will come into effect in all records related to me.

Ernakulam,
5-7-2008.
SALI.

MUHAMMED

NOTIFICATION

It is hereby notified for the information of concerned authorities and public that I, Avicotu Abraham Jacob, 'Avicote house', F1-A, 49/1871-A, Kalpaka Fort Palace, Chuttupadukara, Edapally P. O., Edapally North Village, Kanayannur Taluk, Ernakulam District, holder of All India Secondary School Examination 2005, with Roll No. 4123308 dated 24-5-2005 have changed my name as Jacob A. Abraham and will sign accordingly.

This change will come into effect in all records related to me.

Ernakulam,
12-6-2008.

ABRAHAM JACOB.

AVICOTU

NOTIFICATION

It is hereby ~~notified for~~ the information of all concerned authorities and public that I, Narayanankutty, K. K., Kakkattil House, Vadayampady P. O., Ernakulam District, Kerala State, Pin-682 308 holder of S. S. L. C. Book No. C-110089 with Register No. 190596 of March 1981 and Reg. No. 208082 of March 1982; Driving Licence No. ED/1270/2000 dated 2-3-2000 issued by Assistant Licencing Authority, Perumbavoor, Insurance Licence No. 253758 dated 6-11-2007 issued by Insurance Regulatory and Development Authority, Hyderabad, have changed my name as K. K. Narayandas and will sign accordingly.

This change will take effect in all records related to me.

Vadayampady,
30-6-2008.

NARAYANANKUTTY, K. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sini, P. V., Pulikkal House, House No. 11/395, Edvanakad P. O., Pin-682 502, Ernakulam District, holder of S. S. L. C. Book No. B-213480 with Register No. 74331 of March 1989, Pre-Degree Certificate Serial No. 077 with Register No. 56135 dated 19-6-1991 issued by the Mahatma Gandhi University, Professional National Trade Certificate Serial No. 04372 with Roll No. 8991/7/94 issued by the Government of Kerala and Driving Licence No. 7/5448/2003 dated 30-10-2003 issued by the Licensing Authorities, Ernakulam, have changed my name as Sinilal, P. V.

This change will take effect in all records

related to me.

Edavanakad,
27-6-2008.

SINI, P. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Thomas, P. V., Pottackattil House, Vettickal P. O., Mulanthuruthy (via), Kanayannoor Taluk, Ernakulam District, Kerala, Pin-682314 have changed the name of my minor son Eldho holder of Birth Certificate with Registration No. 4022 dated 31-5-1997 issued by Corporation of Cochin and also known as Amose P. Thomas in the Extract of School Admission Register with Admission No. 11/2000 dated 19-6-2008 issued by Principal, Stella Mary's Convent School, Electrigiri, Thiruvaniyoor, Ernakulam District is one and the same person. Hereafter he will be known by name Amose P. Thomas only.

This change will take effect in all records related to him.

Vettickal,
20-6-2008.

THOMAS, P. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, R. Santhosh Kumar, Sarayu House, House No. 448-A, Tripunithura P. O., Kanayannur Taluk, Ernakulam District, Pin-682 301, have changed the name of my minor son Rishikesh, S., holder of Birth Certificate with Registration No. 4091 date of Registration 21-10-1998 issued by the Registrar of Births and Deaths, Ernakulam Corporation and School Admission Register Extract with Admission Number ~~4989~~, date of Admission 1-6-2006 of Bhavans Vidhya Mandir, Girinagar, Kadavanthra, Ernakulam as Rithik, S.

This change will come into effect in all records related to him.

Tripunithura,
23-6-2008.
KUMAR.

R. SANTHOSH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shibina, K. Y., Hazeena Manzil, 48/2342A, Janakeeya Road, Elamakkara, Edappally South Village, Kanayannoor Taluk, Ernakulam, Kochi-682 026, have changed the name of my minor daughter Subhana, V. A., holder of Birth Certificate with Registration No. 576 dated 28-2-2003 issued by Health Supervisor, Corporation of Cochin, and in Certified Extract of Admission issued from Campion

School, Edappally, Cochin-24 as Subahana Mansoor.

This change will come into effect in all records related to her.

Ernakulam,
18-6-2008.
Y.

SHIBINA, K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nisha, K. R., VII/275, Karuvelithadathil House, Chottanikkara P. O., Ernakulam District, Pin-682 312, Kerala holder of S. S. L. C. Book No. F 156862 with Register No. 260472 of March 1993, Bachelor of Technology (Electrical and Electronics Engineering) Degree Certificate with Register Number 18452 of November 2000 issued by the University of Kerala, Thiruvananthapuram and now working as Junior Telecom Officer in Bharat Sanchar Nigam Limited have changed my name as "Nisha Eldose" consequent on my marriage to Eldose Mathew.

This change will come into effect in all records related to me.

Chottanikkara,
27-3-2008.

NISHA, K. R.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that, I V. N. Surendran, Vadassery House, Nursery School Road, Ponnuruni, Vyttila P. O., have changed the name of my minor son Aswin, V. S., holder of Birth Certificate with Registration No. 745/01 dated 5-3-2001 issued by the Registrar of Births and Deaths, Chalakkudy Municipality and School Certificate with Admission No. 5126 dated 4-6-2007 issued by Principal, Bhavans Vidya Mandir, Girinagar, Kochi as Aswin Surendran.

This change will come into effect in all records related to him.

Vyttila,
21-6-2008.
SURENDRAN.

V. N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Narayanan Kartha, K., Kalathil Vrindhavanam, Edathala P. O., Aluva, Ernakulam District, Pin-683 561, holder of S.S.L.C. Book No. H 270345 with Register No. 200050 of March 1995, Bachelor of Science Degree Certificate (Physics) with Register No. 86056 in April 2000, Master of Science Degree Certificate (Physics) with Register No. 40745 in May 2002, Election Identity Card No. BLD1543339 dated 2-1-2001 issued by the Electoral Registration Officer, Aluva LA Constituency, Permanent

Account Number AOQPK4937A issued by Income Tax Department, Government of India have changed my name as Narain Kartha, K.

This change will come into effect in all records related to me.

Ernakulam,
5-7-2008.

NARAYANAN KARTHA, K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shobha, Kottirickal Jose House, Padivattom P. O., Edappally South Village, Kanayannur Taluk, Ernakulam District, Kerala State, Pin-682 024, known by virtue of Kerala Gazette Notification on the Gazette No. 50, Vol. 52, dated 18-12-2007 have changed my name as Shobha Vinod Nair.

This change will take effect in all records related to me.

Ernakulam,
24-6-2008.

SHOBHA.

NOTIFICATION

I, Mohammed Anzari, P. H., Palakkaparambil, House No. 2/8, Erumathala, Aluva East, Ernakulam District, Pin-683 105, do hereby notify for the information of all concerned authorities and the public that, my minor daughter Farisha, P. A., holder of Birth Certificate with Registration No. 1377 dated 14-5-1999 issued by the Registrar of Births and Deaths, Corporation of Cochin, also known as Anaina, P. M., School Admission Register Extract with Admission No. 3291 dated 9-7-2008 issued from Vidyodaya School, Thevakkal, Cochin is one and the same person. Hereafter she will be known by the name Anaina, P. M. only.

This change will come into effect in all records related to her.

Choondy,
14-7-2008.

MOHAMMED ANZARI, P. H.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Johnson Varghese, K., Kooran House, Thottakkattukara P. O., Aluva Taluk, Ernakulam District, Kerala-683 108, have changed the name of my minor son Varghese, holder of Birth Certificate with Registration No. 846 dated 20-7-

1993 issued by Health Inspector and Registrar of Births and Deaths, Chalakudy Municipality and School Extract of Admission Register No. 633 from Jyothi Nivas Public School, Aluva as Arun Johnson.

This change will take effect in all records related to him.

Thottakkattukara,
2-7-2008.

JOHNSON VARGHESE, K.

NOTIFICATION

I, M. D. Viswanathan, Madathiparambil House, Jayadurga, Thattukadavu Road, N. Parur, Ernakulam District do hereby notify for the information of all authorities concerned and the public that the name of my minor son M. V. Dhananjay, holder of Birth Certificate with Reg. No. 3921/94 dated 21-10-1994 issued from Aluva Municipality and also known as M. V. Dhananjai Pai in the School Certificate with Admission No. 962 issued from Infant Jesus Public School, N. Parur is one and the same person. Hereafter he will be known by the name M. V. Dhananjai Pai only.

This change will take effect in all records related to him.

N. Parur,
1-7-2008.

M. D. VISWANATHAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Varghere, P. P., Paruthippally Mala, Kanjirakattu Veedu, Elanji P. O., Elanji Village, Moovattupuzha Taluk, Ernakulam District, holder of School Admission Register with Admission No. 1043 dated 25-5-1966, have embraced Hinduism from Cheramar Christian Community as per Suddhi Certificate No. 18730/07 dated 28-7-2007 issued from Aryasamaj, Thiruvananthapuram with name Kunjunjuchothi and will sign accordingly. Hereafter I will be a member of Cheramar Hindu Community.

This change will come into effect in all records related to me.

Elanji,
19-7-2008.

VARGHERE, P. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shaniba, K. P., Kattupura House, Androth Island P. O., U. T. of Lakshadweep, Pin-682 551 now residing at Melaillam House, Pezhakkappilly P. O., Mulavoor Village, Muvattupuzha Taluk, Pin-686 674, holder of S.S.L.C. Card No. E 157025 Register No. 290097 of March 2005

and also known as Nihala in Birth Certificate issued by Registrar of Births and Deaths, Kannoor Municipality with Registration No. 2432/1989 is one and same person. Hereafter I will be known by Shaniba, K. P., only.

This change will come into effect in all the records related to me.

Pezhakkappilly,
20-5-2008.

SHANIBA, K. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jose K. John, Kocheril House, Perumpadavam P. O., Elanji Kara, Elanji Village, Muvattupuzha Taluk, Ernakulam District-686 665, holder of S.S.L.C. Book No. A 911227 with Reg. No. 326629 of March 1975, Driving Licence No. EMI/1274/85 dated 10-5-1985 issued from Muvattupuzha Assistant Licensing Authority and Ration Card No. 1740045560 issued from Taluk Supply Officer, Muvattupuzha Taluk have changed my name as Jos Kocherry Jon and will sign accordingly.

This change will take effect in all records related to me.

Elanji,
16-6-2008.

JOSE K. JOHN.

വിജ്ഞാപനം

എറണാകുളം ജില്ലയിൽ മുവാറ്റുപുഴ താലൂക്കിൽ പിറവം വില്ലേജിൽ മുളക്കുളം വടക്കേക്കരയിൽ ഊഴത്തുകാവ് മലയിൽ വീട്ടിൽ താമസിക്കുന്ന യു. ഒ. പത്രോസ് (എസ്. എസ്. എൽ. സി. ബുക്ക് നമ്പർ ഇ 067360, രജിസ്റ്റർ നമ്പർ 82951/84, 414465/85, 30597/86 മാർച്ച്) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്നത്.

എസ്. എസ്. എൽ. സി. ബുക്കിൽ എന്റെ പേര് യു. ഒ. പത്രോസ് എന്നാണ് കിടക്കുന്നത്. മേലിൽ ഞാൻ യു. ഒ. പീറ്റർ എന്ന പേരിൽ മാത്രം അറിയപ്പെടുന്നതായിരിക്കും. ഈ മാറ്റം എന്തെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

മുളക്കുളം,
23-6-2008.
പത്രോസ്.

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NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, P. M. Abdul Salam, Plamoottil House, Tharbiyath Nagar, Muvattupuzha, Ernakulam District has changed the name of my minor son Muhammed Aliyar, P. A., holder of Birth Certificate with Registration No. 581/94 dated 16-2-1994 issued by Registrar of Births and Deaths, Aluva Municipality, School Certificate dated 4-7-2008 issued from St. Thomas Public School, Kadathy, Muvattupuzha as Muhammed Ali, P. A.

This change will come into effect in all records

related to him.

Muvattupuzha,
30-6-2008.

P. M. ABDUL SALAM.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Johns Varghese, Chundangayil House, Aduparambu, Muvattupuzha, Ernakulam District Kerala-686 661 have changed the name of my minor daughter Sruthi, holder of Birth Certificate with Serial No. 6/1996 dated 4-1-1996 issued from Corporation of Thrissur, Thrissur District is also known as Shruti Johns in the School Admission Register, as per letter dated 6-6-2008 issued by Principal, Army Public School, Nehru Road, Lucknow Cantonment, Lucknow is one and the same person. Hereafter she will be known by name Shruti Johns only.

This change will effect in all records related to her.

Ernakulam,
2-7-2008.

JOHNS VARGHESE.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Veena P. Varricatt, Perumpallichera House, Kothamangalam, Ernakulam District, Kerala, Pin-686 691, holder of S.S.L.C. Book Number B297251 with Register Number 2736 of March 1989, Indian School Certificate Examination 1991 (year 12) Certificate Number 220971 with Index Number B/818/034 issued in 1991 by the Council for the Indian School Certificate Examinations, New Delhi, MBBS Degree Certificate with Register Number 3081 of June 1997 issued by the Mahatma Gandhi University, Kottayam and known as Veena Paul in the Marriage Certificate Serial Number 51 recorded on page 75 of the St. George's Cathedral Marriage Register, Kothamangalam and the Travancore-Cochin Council of Modern Medicine MBBS Registration on 29-8-1998 with Certificate Number 25490 of Book Number 510 and Registration Number 26706 and also known as Weena Stanley in Ration Card Number 1739013867 and Passport Number E0934850 issued on 24-1-2002 at Cochin and known as Veena in the Identity Card No. KL/14/082/354317 issued by the Election Commission of India on 17-11-1998 is one and same person and hereafter I will be known as Weena Stanley only.

This change will take effect in all records related to me.

Kothamangalam,
20-6-2008.

VEENA P. VARRICATT.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thomas Kottackal, Kottackal House, Kuthukuzhi P.

O., Kothamangalam, Ernakulam District, have changed the name of my minor son Nishant Thomas Kottackal, holder of Birth Certificate with Registration Serial No. RIY/C/BR/455/1995 dated 25-3-1995 issued by the Embassy of India, Riyadh, Saudi Arabia and Extract of School Admission No. 2031 dated 7-7-2008 issued by Viswajyothi CMI Public School, Angamaly as 'Steve Thomas'.

This change will come into effect in all records related to him.

Kothamangalam,
8-7-2008.

THOMAS KOTTACKAL.

വിജ്ഞാപനം

എറണാകുളം ജില്ലയിൽ കോതമംഗലം താലൂക്കിൽ ടി വില്ലേജിൽ കുഴികത്തിൽ വീട്ടിൽ ബിജു, കെ. എ. (കുത്തുകുഴി പി. ഒ.) ബന്ധപ്പെട്ട എല്ലാ അധികാരികളുടെയും പൊതുജനങ്ങളുടെയും അറിവിലേക്കായി പ്രസിദ്ധപ്പെടുത്തുന്ന ത്. എന്റെ മകളുടെ ബർത്ത് സർട്ടിഫിക്കറ്റിൽ (കോതമംഗലം മുനിസിപ്പാലിറ്റി നമ്പർ 1499, 23-5-2002) രേഖപ്പെടുത്തിയിരിക്കുന്ന ഐശ്വര്യ, കെ. ബി. എന്ന പേര് ഐശ്വര്യ ലക്ഷ്മി എന്നു മാറ്റിയിരിക്കുന്നു.

ഈ മാറ്റം എന്റെ മകളെ സംബന്ധിക്കുന്ന എല്ലാ രേഖകൾക്കും ബാധകമായിരിക്കും.

കോതമംഗലം,
5-7-2008.
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ബിജു, കെ.

NOTIFICATION

I, Binny John, Kandothumoola House, Kaninadu P. O., Kunnathunadu Taluk, Ernakulam District, do hereby notify for the information of all concerned authorities and the public that the name of my minor daughter Athira Binny, holder of Birth Certificate with Registration No. 1534 dated 4-9-1995 issued by the Registrar of Births and Deaths, Perumbavoor Municipality and also known as Emy Elizabeth Binny in the School Admission Register Extract with Admission No. 2964, dated 2-5-2001 issued from M.A.M. Higher Secondary School, Puthencruze is one and the same person. Hereafter she will be known by Emy Elizabeth Binny only.

This change will come into effect in all records related to her.

Kaninadu,
4-7-2008.

BINNY JOHN.

NOTIFICATION

I, Binny John, Kandothumoola House, Kaninadu P. O., Kunnathunadu Taluk, Ernakulam District, do hereby notify for the information of all concerned authorities and the

public that the name of my minor daughter Minnu Binny, holder of Birth Certificate with Registration No. 445/01 dated 1-3-2001 issued by the Registrar of Births and Deaths, Aikaranad Grama Panchayat and also known as Sandra Elizabeth Binny in the School Admission Register Extract with Admission No. 4087 dated 21-5-2007 issued from M.A.M. Higher Secondary School, Puthencruze is one and the same person. Hereafter she will be known by Sandra Elizabeth Binny only.

This change will come into effect in all records related to her.

Kaninadu,
4-7-2008.

BINNY JOHN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sulaimankutty, K. A., Karothukudy House, Kandanthara, Allapra P. O., Pin-683 553, Vengola Kara, Vengola Village, Kunnathunadu Taluk, Ernakulam District, holder of Extract of Admission Register with Admission No. 1798 dated 16-5-1979, also known as Sulaiman (Abbas) in the Ration Card No. 1738043227 issued by the Taluk Supply Officer, Kunnathunadu and as Karothukudy Abba in the Pan Card Permanent Account No. AEUPA 9441H issued by the Commissioner of Income Tax, Central Revenue Building I. S. Press Road, Cochin-682 018, as Abbas in the Election Identity Card No. KL/10/077/465021 dated 9-10-1997 issued by Election Commission of India, as Sulaimankutty, K. A. in the Driving Licence No. EP/1737/91 dated 23-9-1991 issued by Assistant Licensing Authority, Perumbavoor is one and the same person. Hereafter I will be known by the name Abbas, K. A. only.

This change will come into effect in all records related to me.

Perumbavoor,
11-7-2008.

SULAIMANKUTTY, K. A.

NOTIFICATION

I, Binny John, Kandothumoola House, Kaninadu P. O., Kunnathunadu Taluk, Ernakulam District, do hereby notify for the information of all concerned authorities and the public that the name of my minor daughter Anu Binny, holder of Birth Certificate with Registration No. 560 dated 23-3-1994 issued by the Registrar of Births and Deaths, Perumbavoor Municipality and also known as Anu Anna Binny in the School Admission Register Extract with Admission No. 2741 dated 4-5-2000 issued from M.A.M. Higher Secondary School, Puthencruze is one and the same person. Hereafter she will be known by Anu Anna Binny only.

This change will come into effect in all records related to her.

Kaninadu,
4-7-2008.

BINNY JOHN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Niyas, V. S., Vellelvelil House, XXII/124, Rayonpuram P. O., S. Vallam, Kunnathunadu Taluk, Ernakulam District, Pin-683 543 have changed the name of my minor daughter Sahina Niyas, holder of Birth Certificate with Registration No. 1413/04 issued by the Registrar of Births and Deaths, Aikkarand Grama Panchayat as Fathima Thanha, V. N.

This change will take effect in all records related to her.

Perumbavoor,
5-7-2008.

NIYAS, V. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shanmughan, V. K., Vettukatu Kundil House, Thiruvengidom P. O., Guruvayur, Thrissur District, holder of S.S.L.C. No. 334500 with Register No. 298611 of March 1999, also known as Shanmukhan in Election Identity Card No. LJV1298231 dated 16-4-2001 issued by Electoral Registration Officer, Guruvayur LA Constituency, Ration Card No. 1844009973 issued from Taluk Supply Office, Chavakkad is one and the same person. Hereafter I have changed my name as Aji, V. K. and will sign accordingly.

This change will come into effect in all records related to me.

Guruvayur,
19-6-2008.

SHANMUGHAN,
V. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Shikha, K. S. d/o Sajeevan, K. K., Kollamkulangara House, P. O. Paluvai, Pin-680 522, holder of S.S.L.C. Book No. C 555343 with Register No. 429674 of March 2004, also known as Smrithi in the Birth Certificate with Registration No. 214 dated 27-7-2006 issued by the Registrar of Births and Deaths, Guruvayoor Municipality, is one and the same person. Hereafter I will be known by the name Shikha, K. S. only.

This change will come into effect in all records related to me.

Paluvai,
7-6-2008.

SHIKHA, K. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jinsa N. Joseph, Nakasseril House, Krishnapuram, Ollukkara P. O., Thrissur Taluk, Thrissur District, Kerala State, holder of Central Board of Secondary School Examination (CBSE) Certificate with Book Number 179376 and Roll No. 4135471 and also known as Elizabeth Baby with No. 144/89 dated 2-2-1989 in the Birth Certificate issued from Kizhakambalam Panchayath, Kunnathunadu Taluk of Ernakulam District is one and the same person. Hereafter I will be known by the name as Jinsa N. Joseph only.

This change will come into effect in all records related to me.

Thrissur,
16-6-2008.

JINSA N.
JOSEPH.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Subrahmannian, P. B., Panicketty House, Vatanappally P. O., Thrissur District, have changed the name of my minor son Aalila Kannan, P. S., holder of Birth Certificate with Registration No. 831 dated 7-6-2003 issued by the Registrar of Births and Deaths, Thrissur Corporation as Aswin, P. S.

This change will come into effect in all records related to him.

Vatanappally,
12-6-2008.

—————SUBRAHMANNIAN, P. B.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sruthy, V. P., Vattukulangara (H), Ponnore P. O., Thrissur District, have changed the name of my minor son Vismidh, M. S., holder of Birth Certificate with Registration No. 2407/2007 dated 2-4-2008 issued from Corporation of Thrissur as Vishmidh Shan.

This change will come into effect in all records related to him.

Thrissur,
16-6-2008.

SRUTHY, V. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheeba M. Gopi, Kuyilampambal House, Anthikad P. O., Thrissur-680 641, have changed the name of my minor son Akshay, K. D., holder of Birth Certificate with Registration No. 2999/IC/2003 dated 4-3-2004 issued from Thrissur Corporation as Akshay K. Dinesh.

This change will come into effect in all records related to him.

Anthikad,
17-6-2008.

SHEEBA M.
GOPI.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sheena, K. V., Parakkulam House, Kadukutty P. O., Mukundapuram Taluk, Thrissur District, have changed the name of my minor son Arjun, holder of Birth Certificate with Registration No. 18/03 dated 15-3-2003 issued by the Registrar of Births and Deaths, Kodakara Grama Panchayath, as Akshay Prabhakaran.

This change will come into effect in all records related to him.

Kadukutty,
19-4-2008.

SHEENA, K.
V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreekumar, K. S., Kolathekkatt House, Kanimangalam P. O., Thrissur District-680 027, holder of S. S. L. C. No. K.203280 with Reg. No. 247891 of March 1998, Diploma Certificate Serial No. 83128 with Reg. No. 985909 dated 13th September 2001 issued from 'State Board of Technical Education, Kerala, Driving Licence with No. TR/4108/02 dated 19-6-2002 issued from Assistant Licensing Authority, Thrissur have changed my name as Sreekumar Sreedharan Menon.

This change will take effect in all records related to me.

Thrissur,
16-6-2008.

SREEKUMAR,
K. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jinto Joseph, P., Pellissery House, P. O. Amdadam, Thrissur Taluk, Thrissur District, holder of S.S.L.C. Book No. 713777 with Reg. No. 364363 of March 2001, also known as Jinto Joseph in the Election ID Card with No. BNT 1685890 dated 11-2-2006 issued by the Electoral Registration Officer, Cherpu LA Constituency and also known as Jinto, P. J. in the Birth Certificate with Registration No. 306/86 dated 16-10-2007 issued from Adat Grama Panchayath is one and the same person. Hereafter I will be known by the name Jinto Joseph, P. only.

This change will come into effect in all records related to me.

Amdadam,
4-7-2008.

JINTO JOSEPH,
P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sivadas, V., Mannur (H), Moolamcode P. O., Kizhkkencherry, Palakkad District, have changed the name of my minor son Abindas, M. S. holder of Birth Certificate with Registration No. 2240/1C/2002 dated 16-10-2002 issued from Corporation of Thrissur, School Admission Extract with Admission No. 6452 issued from Headmistress, Cherupushpam English Medium U.P. School, Vadakkencherry, Palakkad as Abin, M. S.

This change will come into effect in all records related to him.

Palakkad,
17-6-2008.

SIVADAS, V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Balachandran, C., House No. 14/78, Payyalore, P. O. Kollengode-678 706, Chittur Taluk, Palakkad District, holder of School Extract of Admission Register No. 4643, dated 19-5-1971 issued by the Headmaster, M. N. K. M. High School, Chittilamchery, Driving Licence No. P. 4465/04 dated 8-7-2004 issued by the Motor Vehicle Inspector, Palakkad also known as Balachandran in the Election Identity Card No. KL/07/051/051904 dated 21-8-1998 issued by the Electoral Registration Officer of Kollengode Constituency, Ration Card No. 1947029957 issued by the Taluk Supply Officer, Chittur and as C. Chandran in the place of Father of my son Rajeev, K. (S.S.L.C. Book No. J 350788 with Register No. 211429 of March 1998) is one and the same person. Hereafter I will be known as Balachandran, C. only.

This change will come into effect in all records related to me.

Kollengode,
17-6-2008.

BALACHANDRAN, C.

NOTIFICATION

I, Seetha Lakshmi, K. P., Kundukattil House, Post Akalur, Ottapalam, Palakkad District, do hereby notify for the information of all concerned authorities and the public that my minor daughter Sheeba, holder of Birth Certificate with Registration No. 4/2003 dated 26-2-2003, issued by the Sub Registrar, Lakkidi Perur Grama Panchayath and also known as Nandana, K., in School Admission Register Extract with Admission No. 2408 dated 2-6-2008 issued from Headmistress J. B. School, Lakkidi, Ottapalam, is one and the same person. Hereafter she will be known by the name Nandana, K. only.

This change will come into effect in all records related to her.

Ottapalam,
1-7-2008.

SEETHA LAKSHMI, K. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, K. T. Sasi, Valiyatharayil Veedu, Chemmamthitta, House No. MPI/156, Karappuram P. O., Nilamboor Taluk, Malappuram District, Pin-679 331, holder of Extract of School Admission Register with Admission No. 1069 dated 1-6-1966 issued by Headmistress, K. K. K. V. M. H. S., Pothappally South, Kumarapuram P. O., Ration Card No. 46560 issued from Taluk Supply Office, Nilamboor, Discharge Certificate C No. 461/08 dated 29-3-2001 issued by the Maunathul Islam Association, Ponnani, Kerala, also known as Kutty Thoppilkizhakkathil Sasi in Indian Passport No. E 7689298 dated 3-2-2004 issued from Passport Office, Cochin is one and the same person. I have embraced Islam from Ezhava Hindu Community as per Discharge Certificate C No. 461/08 dated 29-3-2001 issued by the Maunathul Islam Association, Ponnani, Kerala with name Abdusammad. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Chemmamthitta,
16-7-2008.

K. T. SASI.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vilsi, V. S., Valiyatharayil Veedu, Chemmamthitta, House No. MPI/156, Karappuram P. O., Nilambur Taluk, Malappuram District, Pin-679 331, holder of S.S.L.C. No. C-238540 with Register No. 416227 of March 2002, Discharge Certificate C No. 464/08 dated 15-9-2001 issued by the Maunathul Islam Association, Ponnani, Kerala, also known as Vilsi in Ration Card No. 46560 issued from Taluk Supply Office, Nilambur, is one and the same person. I have embraced Islam from Ezhava Hindu Community as per Discharge Certificate C No. 464/08 dated 15-9-2001 issued by the Maunathul Islam Association, Ponnani, Kerala with name Shareefa. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Chemmamthitta,
16-7-2008.

VILSI, V.S.

NOTIFICATION

I, K.T. Sasi, Valiyatharayil Veedu, Chemmamthitta, House No. MPI/156, Karappuram P. O., Nilambur Taluk, Malappuram District, Pin-679 331, do hereby notify for the information of all concerned authorities and the public that my minor son Sreejith, V. S. holder of S.S.L.C. No. F 298438 with Register No. 225148 of March 2006, Discharge Certificate C No. 463/08 dated 15-9-2001 issued by the Maunathul Islam Association, Ponnani, Kerala, and as Sreejith in Ration Card No. 46560 issued from Taluk Supply Office, Nilambur is one and the same person. He have embraced Islam from Ezhava Hindu Community as

per Discharge Certificate C No. 463/08 dated 15-9-2001 issued by the Maunathul Islam Association, Ponnani, Kerala with name Shafeequ. Hereafter he will be a member of Islam Religion.

This change will come into effect in all records related to him.

Chemmamthitta,
16-7-2008.

K.T. SASI.

NOTIFICATION

I, Vilasini, Valiyatharayil Veedu, Chemmamthitta, House No. MPI/156, Karappuram P.O., Nilamboor Taluk, Malappuram District, Pin-679 331, do hereby notify for the information of all authorities concerned and the public that, my minor daughter Sreeja, S., holder of S.S.L.C. No. F 176837 with Register No. 225380 of March 2006, Discharge Certificate C No. 465/08 dated 15-9-2001 issued by the Maunathul Islam Association, Ponnani, Kerala, and as Sreeja in Ration Card No. 46560 issued from Taluk Supply Office, Nilambur, is one and the same person. She have embraced Islam from Ezhava Hindu Community as per Discharge Certificate C No. 465/08 dated 15-9-2001 issued by the Maunathul Islam Association, Ponnani, Kerala with name Shahana. Hereafter she will be a member of Islam Religion.

This change will come into effect in all records related to her.

Chemmamthitta,
16-7-2008.

VILASINI.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manoj, T., Teekunnan House, Varambanpotty, Nilambur R S Post, Nilambur Taluk, Malappuram District, have changed the name of my minor daughter Saranya, holder of Birth Certificate with Registration No. 2722/03 dated 17-11-2003, issued by the Sub Registrar of Births and Deaths, Nilambur Grama Panchayath, as Amika Manoj, T.

This change will come into effect in all records related to her.

Varambanpotty,
2-7-2008.

MANOJ, T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gopalakrishnan, M. B., Mullassery House, Vadapuram Post, Nilambur Taluk, Malappuram District, have changed the name of my minor son Anenth, M. holder of Birth Certificate with Registration No. 1342/03 dated 18-10-2003, issued by the Registrar of Births and Deaths, Perumbavoor Municipality as Anenth Narayan, M.

This change will come into effect in all records

related to him.

Vadapuram,
21-6-2008.

GOPALAKRISHNAN, M. B.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sheny Varghese, P. V., Palamootil Nadukethil House, Pookkottumanna Post, Nilambur Taluk, Malappuram District, holder of SSLC Book No. E. 041105 with Register No. 411536 of March 1993, and Driving Licence No. M/10271/03, dated 9-10-2003, issued by the Assistant Licencing Authority, Malappuram, also known as Sheny in the Ration Card No. 2052047694, at Sl. No. 3 issued by the Taluk Supply Officer, Nilambur, and known as Sheni Varghees in the Electoral Identity Card No. KSH 2449825, dated 20-2-2008, issued by the Electoral Registration Officer, Nilambur LA Constituency, is one and the same person. Hereafter I have changed my name as P. Nikhil.

This change will come into effect in all records related to me.

Pookkottumanna,
24-6-2008.

SHENY
VARGHESE, P. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Arafath Ameen, K. P., Koovaparambil House, Panangator P. O., Tanur, Tirur Taluk, Malappuram District, Pin-676 302, have changed the name of my minor daughter Ayisha Thesna, K. P., holder of Birth Certificate with Registration No. VIII/659/02 dated 7-12-2002, issued by the Registrar of Births and Deaths, Kozhikode Corporation, Extract of School Admission Register with Admission No. 727 dated 30-4-2007 issued by Headmaster, Al-Noor Islamic Nursery, Kannantheli, as Ayisha Hibah, K. P.

This change will come into effect in all records related to her.

Tanur, Panangator,
17-7-2008.

ARAFATH
AMEEN, K. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Arafath Ameen, K. P., Koovaparambil House, Panangator P. O., Tanur, Tirur Taluk, Malappuram District, Pin-676 302, have changed the name of my minor daughter Fathima Thesna, K. P., holder of Birth Certificate with Registration No. VIII/658/02 dated 7-12-2002, issued by

the Registrar of Births and Deaths, Kozhikode Corporation, Extract of School Admission Register with Admission No. 726 dated 30-4-2007 issued by Headmaster, A1-Noor Islamic Nursery, Kannantheli, as Fathima Hanah, K. P.

This change will come into effect in all records related to her.

Tanur, Panangatoor,
17-7-2008.

ARAFATH
AMEEN, K. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pathumole Neerkattil, Kunduvayil House, Ponnala Post, Tirur Taluk, Malappuram District, have changed the name of my minor son Mohammed Shal Kunduvayil, holder of Birth Certificate with Registration No. 4621/2003 dated 24-9-2003 issued by the Registrar of Births and Deaths, Malappuram Municipality, as Mohammed Sahl, K.

This change will come into effect in all the records related to him.

Ponnala,
26-6-2008.
NEERKATTIL.

PATHUMOLE

NOTIFICATION

I, Sakkeena, U., Kunnappalli House, Tanalur Post, Tirur Taluk, Malappuram District, do hereby notify for the information of all concerned authorities and the public that my minor daughter Khamarunnisa, holder of Birth Certificate with Registration Number 3377 dated 31-8-1992 issued by the Sub Registrar of Births and Deaths, Tirur Municipality, also known as Khamarunnisa, K. P. in the S. S. L. C. No. H. 211882, with Register No. 262001 of March 2008, and known as Sajina in the Ration Card No. 2054025207, at Sl. No. 4, issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed her name as Sajna, K. P.

This change will come into effect in all records related to her.

Tanalur.

SAKKEENA, U.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chandrahas Hegde, Maliyekkal House, Padincharekkara Post, Tirur Taluk, Malappuram District, holder of T.C. No. 1039 with Admission No. 1121, date of issue 12-6-1979 of Janata Vidyalaya Composite Junior College, Kadatoka (NK), Karnataka and Marklist with Register No. F218263

of April 1979, issued by Board of Karnataka Secondary Education Examination and known as Chanthrahas Hegde in the Electoral Identity Card No. F. M. J. 2168698, dated 20-2-2008, issued by the Electoral Registration Officer, Tirur LA Constituency, is one and the same person. I have embraced Islam Religion from Hinduism vide Discharge Certificate C. No. 251/08, dated 16-4-2008 issued from the Maunathul Islam Association, Ponnani, Kerala, with a new name Abdul Haque Ansari. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Padincharekkara,
25-6-2008.
HEGDE.

CHANDRAHAS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Salman Sakaf, O. K., Onathukattil House, Marakkara Post, Tirur Taluk, Malappuram District, holder of S. S. L. C. No. F. 112704 with Register No. 258009 of March 2006, also known as Irsad Salman Sakaf in the Birth Certificate with Registration No. 281 dated 4-4-2008 issued by the Registrar of Births and Deaths, Valavannur Grama Panchayat, and known as Salmansakhaf in the Ration Card No. 2054010013, at Sl. No. 4, issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I will be known by the name Salman Sakaf, O. K. only.

This change will come into effect in all records related to me.

Marakkara,
24-6-2008.
SAKAF, O. K.

SALMAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Daisy E. D., Daisy Villa, Thenhippalam Post, Tirurangadi Taluk, Malappuram District, holder of S. S. L. C. Book No. J 271229 with Register No. 499887 of March 1997, do hereby notify for the information of all concerned authorities and the public that my Caste which is not entered in my S. S. L. C. Book is now entered as Christian-Latin Catholic vide Community Certificate No. C1-3232/2008 issued by the Tahsildar, Tirurangadi Taluk.

This correction will come into effect in all records related to me.

Thenhippalam,
21-6-2008.

DAISY, E. D.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayaprakash, N. P., Nayarupadikkal House, Theyyalingal Post,

Tirurangadi Taluk, Malappuram District, have changed the name of my minor son Jishin, holder of Birth Certificate with Registration No. 5305/2001, dated 13-8-2001 issued by the Registrar of Births and Deaths, Manjeri Municipality and School Admission Register Extract with Admission No. 54, Date of Admission 16-5-2007 of Saraswathi Vidhyanikethan, Nannambra and my minor daughter Jilsha, N. P., holder of Birth Certificate with Registration No. 35/2003 dated 10-12-2003, issued by the Registrar of Births and Deaths, Nannambra Grama Panchayath as Janadhathan, N. P. and Vandhitha, N. P. respectively.

These changes will come into effect in all records related to them.

Theyyalingal,
20-6-2008.
N. P.

JAYAPRAKASH,

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdusamad Aliparamban, Alparambil House, Kannamangalam Post, Tirurangadi Taluk, Malappuram District, holder of S. S. L. C. No. 109741 with Register No. 401679 of March 1999, also known as Abdusamad in the Electoral Identity Card No. CDX 1854363 dated 2-4-2005, issued by the Electoral Registration Officer, Malappuram LA Constituency and known as Abdu Samad, A. in the Driving Licence No. 55/1174/2005 dated 20-2-2005 issued from the Asst. Licensing Authority, Tirur is one and the same person. I have changed my name as Abdusamad Alparambil.

This change will come into effect in all the records related to me.

Edakkapparamba,
26-6-2008.
ALIPARAMBAN.

ABDUSAMAD

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Faisal, N. K., Nhattuketti House, Parappanangadi Post, Tirurangadi Taluk, Malappuram District, have changed the name of my minor son Faseekh, holder of Birth Certificate with Registration No. 499/2003, dated 25-4-2003, issued by the Registrar of Births and Deaths, Tirur Municipality as Jaisal, N. K.

This change will come into effect in all records related to him.

Parappanangadi,
26-6-2008.

FAISAL, N. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I,

Abdu Karuvalli, Karuvalli House, Vattaloor Post, Perinthalmanna Taluk, Malappuram District, holder of School Admission Register Extract with Admission No. 1020 Date of Admission 25-5-1972 of A. M. L. P. School Vattaloor, also known as Abdu in the Ration Card No. 2053082514 at Sl. No. 1, issued by the Taluk Supply Officer, Perinthalmanna, known as Abdu Rahiman in the Electoral Identity Card No. KL/06/041/114682, dated 17-7-1998, issued by the Electoral Registration Officer, Mankada Constituency, known as Abdul Rahman in the Birth Certificate with Registration No. 2313/91 dated 12-9-1991, issued by the Sub Registrar of Births and Deaths, Malappuram Municipality of my minor son Mohamed Nihas, known as Abdurahman in the Birth Certificate with Registration No. 403/93, dated 11-10-1993, issued by the Sub Registrar of Births and Deaths, Kuruva Panchayat of my another minor son Mubasir and known as Abdurahman in the Birth Certificate with Registration No. 649/96, dated 11-3-1996, issued by the Sub Registrar of Births and Deaths, Malappuram Municipality of my minor daughter Najiya is one and the same person. I have changed my name as Abdurahman Karuvalli.

This change will come into effect in all records related to me.

Vattaloor,
30-6-2008.
KARUVALLI.

ABDU

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Majeed, V., Vengadan House, Elankoor Post, Ernad Taluk, Malappuram District, have changed the name of my minor son Abdul Dilkas, holder of Birth Certificate with Registration No. 347/2002, date of Registration 17-1-2002 issued by the Registrar of Births and Deaths, Manjeri Municipality, as Dilkas, V.

This change will come into effect in all records related to him.

Elankoor,
2-7-2008.
MAJEED, V.

ABDUL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Babu, M., Peediyekkal House, Olavattur Post, Ernad Taluk, Malappuram District, holder of School Admission Register Extract with Admission No. 252, date of Admission 31-5-1977 of U. A. H. M. U. P. School, Omanur, also known as Mangattuparamb Moosa in the Passport No. G 4253625 date of issue 31-8-2007 issued from Passport Office, Malappuram and known as Moosa in the Electoral Identity Card No. JCW 1256841, dated 24-11-2000, issued by the Electoral Registration Officer, Kondotty LA Constituency is one and the same person. Hereafter, I have changed my name as Moosa Mangattuparamban.

This change will come into effect in all records

related to me.

Olavattur,
23-6-2008.

BABU, M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Haseeba, M., Chakkuparammal House, K. V. Kavu Post, Pulikkal (via.), Malappuram District, Pin-673 637, have changed the name of my minor son Abdul Muhsin, K., holder of Birth Certificate with Registration No. 25089/2006, dated 21-8-2006, issued by Sub Registrar of Births and Deaths, Kozhikode Corporation as Mannah Mansur, K.

This change will come into effect in all records related to him.

Pulikkal,
28-6-2008.

HASEEBA, M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jisha P. Thomas, Mankarathodi House, Hajiyar Palli Post, Ernad Taluk, Malappuram District, holder of S. S. L. C. No. K. 255255 with Register No. 181557 of March 1998 and also known as Puthuparambil Thomas Jisha in the Passport No. G2364443, date of issue 5-3-2007, issued from the Passport Office, Malappuram is one and the same person. I have embraced Islam Religion from Christian Marthomite Community vide Discharge Certificate C No. 363/2008, dated 29-5-2008, issued from the Maunathul Islam Association, Ponnani, Kerala with the name Fathima Liba and will sign accordingly. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Hajiyar Palli,
20-6-2008.
THOMAS.

JISHA P.

NOTIFICATION

I, Prajith, Gopal Vihar (H), P. O. Puduppanam, Vadakara Taluk, Kozhikode District, Pin-673 105 do hereby notify for the information of all authorities concerned and the public that I have changed the name of my minor son Ayush, K. A., holder of Birth Certificate with Register No. VII/18941/2004 dated 31-3-2005 issued by the Health Officer and Registrar of Births and Deaths, Corporation of Calicut as Ayush Prajith.

This change will come into effect in all records related to him.

Puduppanam,
9-7-2008.

PRAJITH.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Salam Chundayil, Padinchare Chundayil House, P. O. Mudavanthery, (via.) Tuneri, Vadakara Taluk, Kozhikode District, Pin-673 505, have changed the name of my minor daughter Ashifa, P. C., holder of Birth Certificate with Registration No. 1026/1/2004 dated 8-3-2004 issued by Thalassery Municipality as Aseeba Tasni, P. C.

This change will come into effect in all records related to her.

Mudavanthery,
18-6-2008.
CHUNDAYIL.

ABDUL SALAM

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Antony Jacob, Mullananikkal House, Poothampara P. O., Kavalumpara, Vatakara Taluk, Kozhikode District, have changed the name of my minor daughter Anmeri, A., holder of Birth Certificate with Registration No. 1428 dated 24-6-2008 issued by Registrar of Births and Deaths, Health Inspector, Gr. I, Vatakara Municipality, Kerala State as Ann Mary Antony.

This change will come into effect in all records related to her.

Poothampara,
28-6-2008.
JACOB.

ANTONY

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mini, Atiparakkal House, Muthukad Post, Koyilandy Taluk, Kozhikode District, Pin-673 528 have changed the name of my minor son Nakul, holder of Birth Certificate with Registration No. 169/02, dated 30-7-2003, issued by Secretary and Registrar of Births and Deaths, Panangad Gramapanchayath, Kerala State and Extract of Admission Register with Admission No. 4835, dated 30-6-2008 issued by the Headmaster, Fathima U. P. School, Peruvannamuzhi as Rithik Anil.

This change will come into effect in all records related to him.

Kozhikode,
30-6-2008.

MINI.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aneesh, Pulinjholithzha House, Pallikkara Post, Koyilandy Taluk, Kozhikode District, Pin-673 522, have changed the name of my minor daughter Nayana Aneesh, holder of Birth Certificate with Registration No. XII/5562/2005 dated 19-10-2005 issued by Health Officer and Registrar of Births and Deaths, Corporation of Calicut as Sreenanda Aneesh.

This change will come into effect in all records related to her.

Pallikkara,

5-7-2008.

ANEESH.

NOTIFICATION

I, Anilkumar, Chundapoyil House, Cherukkad Post, Athiodi via., Quilandy Taluk, Kozhikode District, Kerala, Pin-673 527, do hereby notified for the information of all concerned authorities and the public that I have changed the name of my minor son Apsindev, A. S., holder of Birth Certificate with Registration No. XII/8429/2003 dated 17-6-2003, issued by the Sub-Registrar of Births and Deaths, Circle XII, Corporation of Calicut as Adidev.

This change will come into effect in all records related to him.

Cherukkad,
8-7-2008.

ANILKUMAR.

NOTIFICATION

I, Sareena, N., Kalathingal House, Iringath Post, Koyilandy Taluk, Kozhikode District, Pin-673 523, do hereby notify for the information of all concerned authorities and the public that I have changed the name of my minor daughter Farzana Sumayya, holder of Birth Certificate with Registration No. VI/2775/2001, dated 12-6-2008, issued by Health Officer and Registrar of Births and Deaths, Corporation of Calicut and Extract of Admission Register with Admission No. 369, dated 27-6-2008 issued by Principal, Sirajul Huda English Medium School, Meppayyur as Sana, K.

Further I have changed the name of my another minor daughter Farzana Saliyya holder of Birth Certificate with Registration No. VI/2776/2001, dated 12-6-2008, issued by Health Officer and Registrar of Births and Deaths, Corporation of Calicut and Extract of Admission Register with Admission No. 367, dated 27-6-2008 issued by Principal, Sirajul Huda English Medium School, Meppayyur as Safa, K.

This change will come into effect in all records related to them.

Iringath,
28-6-2008.

SAREENA, N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rukhiya, M., Aman Nivas, Karuvanthody, Kokkivalavu, P. O. Farook College, Kozhikode District, Pin-673 632, Kerala, have changed the name of my minor son Favab Ali, holder of Birth Certificate with Registration No. VI/4896/2003, dated 28-5-2008 issued by Health Officer and Registrar of Births and Deaths, Corporation of Calicut as Swavab Ali, A.

This change will come into effect in all records related to him.

RUKHIYA, M.

NOTIFICATION

It is hereby notified for the information of all

concerned authorities and the public that I, Joshna, Iduvattil Parambil House, Perumanna Post, Kuttikkattoor, Kozhikode Taluk, Kozhikode District, Pin-673 026, have changed the name of my minor son Babu, V. P., holder of Birth Certificate with Registration No. XII/13493/2003, dated 19-9-2003, issued by the Sub-Registrar of Births and Deaths, Circle XII, Corporation of Calicut as Shyam Raj, V. P.

This change will come into effect in all records related to him.

Perumanna,
30-6-2008.

JOSHNA.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sindhu, P. V., L-16/6, Kailasam, K.S.H.B. Colony, Malaparamba P. O., Kozhikode Taluk, Kozhikode District, Pin-673 009, have changed the name of my minor son Sooraj, P. V., holder of Birth Certificate with Registration No. 842 dated 14-8-1997, issued from Sub-Registrar of Births and Deaths, Corporation of Calicut and Extract of the Admission Register with Admission Number 1254 dated 9-5-2008, issued on 30-6-2008 by Principal, K.M.O. High School English Medium, Koduvally, Pin-673 572, as Sooraj Suseel Kumar.

This change will take effect in all records related to him.

Malaparamba,
30-6-2008.

SINDHU, P. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Krishnan, T., Tharayil House, P. O. Olavanna, Kozhikode Taluk, Kozhikode District, Pin-673 025, holder of S. S. L. C. Book No. G 256855 with Register No. 134608 of 1994 March and known as Krishnan in the Ration Card No. 2159014615 (Sl. No. 3) issued by Taluk Supply Officer, Kozhikode is one and same person. Hereafter I have changed my name as T. Velu Krishna Perumal and sign accordingly.

This change will come into effect in all records related to me.

Olavanna,
T.

KRISHNAN,

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vinodkumar, G., Sreeni Nivas, Clubkunnu, Mananthavady P. O., Wayanad District, Pin-670 645 holder of S.S.L.C. Book No. H. 006366 with Register No. 336586 of March 1995 in which my Caste is wrongly entered as Hindu-Adya Andhra Samudayam (OBC) is corrected as Hindu-Yadava vide Community Certificate No. A2-8988/08/K. Dis. dated 27-6-2008 issued by Tahsildar, Taluk Office, Mananthavady.

This correction will take effect in all records related to me.

Mananthavady,
28-6-2008.

VINODKUMAR, G.

NOTIFICATION

I, Angelo Vincent, A., Chundakunnu House, Vemom Post, Mananthavady Taluk, Wayanad District, Pin-670 645, do hereby notify for the information of all concerned authorities and the public that my Caste which is wrongly entered in the S.S.L.C. Book (Book No. J. 301774, Register No. 72025 of 1997 March) as Latin Christian Roman Catholic is corrected as Christian-Latin Catholic vide Community Certificate No. A2-8643 (113) 08/D. Dis. dated 27-6-2008 issued by the Tahsildar, Taluk Office, Mananthavady.

This correction will come into effect in all records related to me.

Mananthavady,
30-6-2008.

ANGELO VINCENT, A.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, T. B. Rajeshkumar, Sreessa Nivas, Clubkunnu, Mananthavady P. O., Wayanad District, Pin-670645 holder of S.S.C. Book No. A. 034223, with Register No. 33327 of March 1987 in which my Caste is wrongly entered as Hindu Naikkan (OBC) is corrected as Hindu Yadava vide Community Certificate No. A2-9119 (48) 08/D. Dis. dated 2-7-2008 issued by Tahsildar, Taluk Office, Mananthavady.

This correction will take effect in all records related to me.

Mananthavady,
2-7-2008.

T. B. RAJESHKUMAR.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thomas Mathew, M. T., Mullanmadakkal House, Cherukattoor P. O., Mananthavady Taluk, Wayanad District, Pin-670721 holder of S.S.L.C. Book No. B. 24491 with Register No. 46806 of March 1980 and known as Mathew in the Election ID Card No. KL/02/016/459491 dated 23-2-1999 issued by Electoral Registration Officer for North Wayanad Constituency and also known as Mathew Thomas in the Secondary School Examination Certificate of my daughter Tonia Mathew with Roll No. 4138332 dated 25-5-2004 issued by Controller of Examinations, Central Board of Secondary Education is one and the same person. Hereafter I will be known by the name Mathew, M. T. only.

This change will come into effect in all records related to me.

Kappaumchal,

8-7-2008.

THOMAS MATHEW.

NOTIFICATION

I, Raghavan, P. T., Pulikkattukunnu, Mandakutty Post, Vythiri Taluk, Wayanad District, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. Book No. D 353436 with Register No. 214538 of March 1985 as Hindu Hillpulaya (Scheduled Tribe) is corrected as Hindu Pulayan vide Community Certificate No. A1-6740/2008 dated 25-6-2008 issued by Tahsildar, Vythiri Taluk.

This correction will come into effect in all records related to me.

Kuppaddithara,
26-6-2008.

RAGHAVAN, P. T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kelu, P. R., Chembokandy House, Kavumannam P.O., Kalpetta via., Vythiri Taluk, Wayanad District, Pin-673 121, holder of S. S. L. C. Book No. C 464016 with Register No. 333434 of March 2004 have changed my name as Sivaraj, C. R.

This change will take effect in all records related to me.

Kavumannam,
1-7-2008.

KELU, P. R.

NOTIFICATION

I, Sheeja, P. V. w/o Sivadasan, Maruthakode (H), Manalvayal P.O., Irulam, Sulthan Bathery Taluk, Wayanad District, Pin-673 579 do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S. S. L. C. Book (Book No. J 310084 with Reg. No. 73296 of March 1997) as Hindu-Thandan is corrected as Hindu-Ezhava vide Certificate No. A2-8643 (107) 08 D. Dis. dated 26-6-2008 issued by the Tahsildar, Taluk Office, Mananthavady.

This correction will come into effect in all records related to me.

Irulam,
2-7-2008.

SHEEJA, P. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Seema, P., Thekkinadath, Thazhathoor P. O., Thavani, Sulthan Bathery, Wayanad District, holder of S. S. L. C. Book No. F. 369475 with Reg. No. 460383 of March 1993 in which my Caste is wrongly entered as Hindu Moger is corrected as Hindu Mukaya vide Community Certificate

Ref. No. L. Dis.8113/08/B3 dated 1-7-2008 issued by Tahsildar, Sulthan Bathery Taluk.

21-6-2008.

MUHAMED RAGID.

This correction will take effect in all records related to me.

Thavani,
2-7-2008.

SEEMA, P.

NOTIFICATION

I, Manoj, V. M., Vathakkudath House, Bhoothanam Colony P. O., Pulpally, Sulthan Bathery Taluk, Wayanad District, Pin-673 579, Kerala State, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S. S. L. C. (Book No. J 291565 with Register No.78657 of March 1997) as Hindu-Pappdachetty (OBC) is corrected as Hindu-Veerasaiva (Pandaram) Community, vide Certificate No. L.Dis.11781/08/B3, dated 30-6-2008 issued by the Tahsildar, Taluk Office, Sulthan Bathery.

This correction will come into effect in all records related to me.

Pulpally,
1-7-2008.

MANOJ, V. M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, M. Ramachandran, "Krishna Vihar", Payyambalam, Kannur Taluk, Kannur District, Pin-670 001 have changed the name of my minor son M. Deepak Kumar, holder of Birth Certificate with Registration No. 1251/2004 dated 22-3-2004 issued from Kannur Municipality as R. Deepak Kumar.

This change will come into effect in all records related to him.

Payyambalam,
2-7-2008.

M. RAMACHANDRAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhamed Ragid, Rafseena's, Alavil P. O., Kannur District, Pin-670 008, holder of S. S. L. C. Card C No. 609488 with Register No. 283900 of March 2004, known as Muhamed Rafi in the Birth Certificate, Registration No. 1750, dated 13-11-1985 issued from Kannur Municipality, and also known as Rajid, K., holder of Driving Licence No. FDL-748/R. 246-20104.05, dated 3-7-2004 issued from Licencing Authority and Asst. RTO, Mangalore (D.K)-575 001 is one and the same person. I have changed my name as Muhammed Rajid, K.

This change will come into effect in all records related to me.

Alavil,

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shareefa, K. K., Shareefa's, V. P. Vayal P. O. Thana, Kannur District, Pin-670 012, have changed the name of my minor son Danish Nizam, holder of Birth Certificate with Registration Number 626/03 dated 11-2-2003 issued from Kannur Municipality as Farhan Nizam.

This change will take effect in all records related to him.

Thana,
25-6-2008.

SHAREEFA, K. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sundaran, T. P., Thekkepurayil House, Ezhilode P. O., Kunhimangalam via., Kannur District, holder of S. S. L. C. Book No. F 156160 with Registration No. 314673 of March 1986 now working as Peon in Taluk Office, Hosdurg have changed my name as Raveendra Nath, T. P. and will sign accordingly.

This change will come into effect in all records related to me.

Ezgilode,
27-6-2008.

SUNDARAN, T. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Zainaba, K. V., Madeena Manzil, P. O. Kuttikkakam, Pin-670 663, Kannur District have changed the name of my minor daughter Fathimath Sana, M. M., holder of Birth Certificate with Registration No. 11040/2006 dated 17-11-2006 issued from Thalassery Municipality as Fathimath Sana, K. V.

This change will take effect in all records related to her.

Kannur,
19-6-2008.

ZAINABA, K. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mannya, O., Odackal House, Cherupuzha P. O., Kannur District, Pin-670 511, holder of S.S.L.C. Card No. A 009373 with Register No. 449899 of March 2000 and also

known as Mary in the Birth Certificate with Register No. 370/1985, Date of Registration 31-1-1985 issued from the Thaliparamba Municipality is one and the same person. In future I will be known by the name Mannya, O. only.

This change will take effect in all records related to me.

Cherupuzha,
20-5-2008.

MANNYA, O.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shiji Joseph, Kanamkampil, Kayalampara Post, New Naduvil Village, Chemperi Via., Kannur District-670 632, have changed the name of my minor daughter Chinju Shiji, holder of Birth Certificate with Registration No. 3482/2003 dated 1st September 2003 issued from Thaliparamba Municipality as Alna Theresa Shiji.

This change will take effect in all records related to her.

Kayalampara,
4-7-2008.

SHIJI JOSEPH.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Shafeer Moopan, Thumbath Purayil House, P. O. Mangattidom, Kannur District, Pin-670612, holder of S. S. L. C. Card No. E 062517 with Register No. 384046 of March 2005, Muhammad Shafeer Mooppan in Election Identity Card No. MVG 1814946 dated 11-2-2008 issued by the Electoral Registration Officer, Kuthuparamba LA Constituency, also known as Safeer in the Birth Certificate with Registration No. 546, dated 2-5-1989 issued from Kuthuparamba Municipality is one and the same person. Hereafter, I will be known by the name Muhammed Shafeer Moopan only.

This change will come into effect in all records related to me.

Mangattidom,
12-6-2008.

MUHAMMED SHAFEER MOOPAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rijil, M. A., Gunasaras, Mundalore Post, Peralasseri, Kannur Taluk,

Kannur District, holder of S. S. L. C. Book No. E 211644 with Register No. 394164 of March 2005 and Joobil, holder of Birth Certificate with Registration No. 2842/1989 dated 29-4-2008 issued by Registrar of Birth and Death, Manathavady Gramapanchayath is one and the same person. Hereafter I will be known by the name Rijil, M. A. only.

This change will come into effect in all records related to me.

Peralasseri,
24-5-2008.

RIJIL, M. A.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, V. M. Sajithkumar, Palvellichalil House, Moonnuperiya P. O., Mavilayi, Kannur Taluk, Kannur District, Pin-670622, have changed the name of my minor daughter Smrithika, C. K., holder of Birth Certificate with Registration No. 408 dated 3-3-2005 issued by the Registrar of Births and Deaths, Cantonment Board, Cannanore as V. M. Smrithika Saji.

This change will come into effect in all records related to her.

Kannur,
13-6-2008.

V. M. SAJITHKUMAR.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nishi, T. P., Fathima Farheen, Koodali Amsom, Thattiyode Desom have changed the name of my minor daughter T. P. Rabiya, holder of Birth Certificate with Register No. 4085/01 dated 11-9-2001 issued from Kannur Municipality as Rabiya Farhad.

This change will take effect in all records related to her.

Chakkarakal,
18-6-2008.

NISHI, T. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rijil Remesh, B.,

Riljil Nivas, P. O. Mooriyad, Kuttikad, Kuthuparamba, Kannur District, Pin-670643, holder of S. S. L. C. Card No.F 297881 with Register No. 154301 of March 2006, Rijil Ramesh, B. in Higher Secondary Examination Certificate No. HSE 417845 with Register No. 4369637 of March 2008 of Govt. of Kerala Election Identity Card No. MVG1797497, issued by the Electoral Registration Officer, Kuthuparamba LA Constituency also known as Rijil Ramesh, V., in the Birth Certificate with Registration No.3823/89 dated 27-10-1989 issued from Thalassery Municipality is one and the same person. Hereafter I will be known by the name Rijil Ramesh, V. only.

This change will come into effect in all records related to me.

Kuthuparamba,
13-6-2008.

RIJIL REMESH, B.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohsina M. Koya, ~~Shahana Manzil~~, Mooriyad P.O., Thalassery Taluk, Kannur District have changed the name of my minor daughter Liya Fathima, M. K., holder of Birth Certificate with Registration No. 7990/2006 dated 22-8-2006 issued from Thalassery Municipality as Liya Fathima, M.

This change will take effect in all records related to her.

Mooriyad,
22-5-2008.

MOHSINA M. KOYA.

NOTIFICATION

It is hereby ~~notified for the~~ information of all concerned authorities and the public that I, Narayanan, V. K., Vennayil House, Keezhpally P.O., Thalassery Taluk, Kannur District, Pin-670704, holder of S. S. L. C. Book No. H 372113 with Register No. 327581 of 1995 March, Electoral Identity Card No. CPH 1960657 dated 6-3-2006 issued by the Electoral Registration Officer, Peravoor LA Constituency have changed my name as Anilkumar, V. K. and will sign accordingly.

This change will come into effect in all records related to me.

Keezhpally,
8-7-2008.

NARAYANAN, V. K.

NOTIFICATION

It is hereby notified for the information of all

authorities concerned and the public that I, Shameena, P. A., Kadeeja Manzil, P.O. Vadakkumbad, Thalassery Taluk, Kannur District have changed the name of my minor daughter Ainy, P. A., holder of Birth Certificate with Registration Number 3021/06 dated 4-4-2006 issued from Thalassery Municipality as Aini Rafeek.

This change will take effect in all records related to her.

Vadakkumbad,
25-6-2008.
A.

SHAMEENA, P.

NOTIFICATION

I, Moncy M. Joseph, Mekkattu House, Payam P. O., Thalassery Taluk, ~~Kannur District~~, do hereby notify for the information of all the authority concerned and the public that my minor son Luvin Joseph Moncy, holder of Extract of Admission Register with Date of Admission 29-5-2006 issued from C.M.I. Christ School, Iritty and William Moncy in the Birth Certificate with Registration No.1122 dated 7-5-1994 issued from Corporation of Calicut is one and the same person. Hereafter he will be known by the name Luvin Joseph Moncy only.

This change will take effect in all records related to him.

Payam,
9-1-2008.
JOSEPH.

MONCY M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Balakrishnan Nellikka, Priya Nivas, Puzhari, Tholambra, Thalassery Taluk, ~~Kannur District~~, holder of Abstract from the Admission Register with Admission No. 786 issued by the Headmistress, Panambatta New U. P. School dated 18-12-2007, Balakrishnan in the Identity Card Number KL/02/014/426709 dated 16-7-1998 issued by the Electoral Registration Officer, Kuthuparamba LA Constituency and Balakrishnan, N. in the Ration Card No. 2367062114 issued by the Taluk Supply Officer, Thalassery and also known as N. Balan in the State Pension Book issued by the Accountant General (A&E), Kerala, P.P.O. No. CNR 17470 is one and the same person. Hereafter I will be known by the name N. Balan only.

This change will take effect in all records related to me.

Tholambra,
23-6-2008.
NELLIKKA.

BALAKRISHNAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that, I, Raihanath, Malayantavida, Puthoor P.O., Panoor via., Thalassery Taluk, Kannur District, holder of Ration Card No. 2367102623 issued from Taluk Supply Office, Thalassery, also known as Rehiyanath in Election Identity Card No. DBK 1414903 dated 23-1-2002 issued by the Electoral Registration Officer, Perngalam LA Constituency, Birth Certificate of my son with Registration No. VIII/303/02 dated 27-5-2002 issued by the Registrar of Births and Deaths, Corporation of Calicut is one and the same person. Hereafter I will be known by the name Raihanath only.

Further notified that, I have changed the name of my minor son Muhammed Ruhsin, M., holder of Birth Certificate with Registration No. VIII/303/02 dated 27-5-2002 issued by the Registrar of Births and Deaths, Corporation of Calicut as Muhammed Rumais, M.

These changes will come into effect in all records related to us.

Kannur,
17-6-2008.

RAIHANATH.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Purushothaman, K., P. O. Chokli, Thalassery Taluk, Kannur District, have changed the name of my minor daughter Princi, holder of Birth Certificate with Registration No. 608/26, dated 25-1-1995 issued from Ministry of Public Health, Doha, Qatar, who is now studying IX Std. in 'Sree Narayana English Medium High School', Karikkunnu, P.O. Punnol, Thalassery (Admission No. 1373 dated 3-5-2007) as Princy Purushothaman.

This change will take effect in all records related to her.

Chokli,
25-6-2008.

PURUSHOTHAMAN, K.

NOTIFICATION

I, Shahanas, K., Sha Mahal, Gandhi Nagar, Pushpagiri, Thaliparamba (P.O.), Thaliparamba Taluk, Kannur District, Pin-670 141, do hereby notify for the information of all authorities concerned and the public that, my minor son Abdulla Ashraf, holder of Birth Certificate with Registration No. 666/94 dated 21-2-1994 issued from Thaliparamba Municipality, also known as Abdulla Ibnu Ashraf (Admission No. 01012, date of admission 2-5-2007) now studying in IXth std. at Sanjos English Medium School, Thaliparamba is one and the same person. Here after he will be known by the name Abdulla Ibnu Ashraf only.

This change will come into effect in all records related to him.

Thaliparamba.
20-6-2008.

SHAHANAS, K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Radhagopi, M., (Mecheri), Ackiparamba House, Chiravakku, Near AE Office, Taliparamba, P.O., Taliparamba, Kannur-670 141 holder of School Exrttract with Admission No. 12604 dated 22-5-1971 issued by Headmistress, BSS High School, Kollengode have changed my name as Gopinathan, M. and will sign accordingly.

This change will come into effect in all records related to me.

Taliparamba,
9-7-2008.

RADHAGOPI,

M.

NOTIFICATION

I, Sudhakaran, M., Madavalappil House, Vattakkool, Kuttiyeri P. O., Taliparamba Taluk, Kannur District, Pin-670 141 do hereby notify for the information of all authorities concerned and the public that my minor daughter K. Sanjukta, holder of Birth Certificate No. 2664/93 dated 21-7-1993 issued from Thaliparamba Municipality also known as Sanjana Sudhakaran as mentioned in the School Admission Extract with Admission Number 2040 dated 29-5-2007 of Chinmaya Vidyalaya, Thaliparamba, is one and the same person. In future she will be known by the name Sanjana Sudhakaran only.

This change will come into effect in all records related to her.

Kuttiyeri,
10-7--2008.

SUDHAKARAN,

M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jayarajan, E., Jaya Nivas, Muthukuda, Pattuvam P.O., Taliparamba Taluk, Kannur District, Pin. 670 143, have changed the name of minor son, Anujith, M., holder of Birth Certificate with Registration No. 5229/01 dated 24-12-2001 issued from Taliparamba Municipality, who is now studying in the 1st Standard (School Admission No. 12049, dated 31-5-2008 at Trichambaram U.P. School as Sayooj, M.

This change will come into effect in all records related to him.

Pattuvam,
16-6-2008.

JAYARAJAN, E.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Smitha Sebastian, Nayipurayidathil House, Eruvessi, Post Chemperi, via. Sreekandapuram, Thaliparamba Taluk, Kannur District, Pin-670 632, holder of S. S. L. C. Book No. B. 060636 with Register No. 452521 of March 2001 and also known as Savitha in the Birth Certificate with Register Number 559, dated 14-2-1986 issued from Thaliparamba Municipality is one and the same person. Hereafter I will be known by the name Smitha Sebastian only.

This change will come into effect in all records related to me.

Eruvessi,
16-6-2008.
SEBASTIAN.

SMITHA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheeba Joseph, V., Vallattu House, Chandanakamapara P.O., Payyavoor Village, Thaliparamba Taluk, Kannur District, Pin-670 633, holder of S. S. L. C. Book No. K 065371 with Register No. 341036 of 1998 March and also known as Sheeba Joseph, as per Indian Passport No. B 5373952 dated 20-6-2001 issued from Kozhikode is one and the same person. Hereafter I will be known by the name Sheeba Joseph only.

This change will come into effect in all records related to me.

Chathurampuzha,
16-6-2008.
JOSEPH, V.

SHEEBA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Siddeeq Keeran, Keeran House, Irangal, P. O. Chithappile Poyyil, via. Pariyaram, Thaliparamba Taluk, Kannur District, Pin-670 502, have changed the name of my minor son Muhammad Sabnas, M., holder of Birth Certificate with Registration No. 480/2003, dated 10-2-2003 issued from Thaliparamba Municipality as Muhammad Ajinas, M.

This change will take effect in all records related to him.

Chithappile Poyyil,

26-6-2008.
KEERAN.

SIDDEEQ

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Khadar, K., Kakkottakath House, Pallivayal P. O., Panniyoor, Thaliparamba, Kannur District, Pin-670 142, holder of Extract of Admission Register No. 328, dated 12-6-2002 of Irikkur Rahmaniya Orphanage Higher Secondary School, have changed my name to Firoz, K.

This change will take effect in all records related to me.

Kannur,
27-6-2008.
KHADAR, K.

ABDUL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Salamma Mathew, Kallidukananikal House, Pulikurumba P. O., Thaliparamba Taluk, Kannur District, Kerala, have changed the name of my minor son Ananth Vadassery Lakshmanan, holder of Birth Certificate with Registration No. 3535 D, dated 3-8-1994 issued from Kalyan Dombivli Municipal Corporation who is now studying in Holy Cross Public School, Kudiyanmala (Admission No. 272 dated 5-6-2000) as Ananth, V. L.

This change will come into effect in all records related to him.

Pulikurumba,
20-6-2008.
MATHEW.

SALAMMA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Haris, S.T., ~~Gulf Nagar House~~, P. O. Alampady, Kasaragod District, Pin-671 123, holder of S.S.L.C. Card No. G 240337 with Register No. 552941 of March 2007 and also known as Nasar, S. T. in the Ration Card No. 2468043129 issued by the Supply Officer, Kasaragod Taluk is one and the same person. Hereafter I will be known as Nasar, S. T. only.

This change will take effect in all records related to me.

Alampady,
25-6-2008.
HARIS, S. T.

ABDUL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shubha, B. K., D/No.11/617, Paivalike Post, Kasaragod District, Kerala-671 348, holder of S. S. L. C. Book No. D 299245, Register No. 350398 of 1991 March, Pre-University Certificate No. 089426 with Register No. 463930 of 31-5-1995 issued by Department of Pre-University Education, Karnataka, have changed my name as Shubham, B. K. and will sign accordingly.

This change will take effect in all records related to me.

Paivalike,
30-4-2008.
K.

SHUBHA, B.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and public that I, Manu, K., Moolakandam House, Kanakode P.O., Mulleria, Kasaragod-671 543 have changed the name of my minor son Krishna Prasad Yadave, K., holder of Brith Certificate with Registration No. 2001/03 dated 11-4-2003 issued from Kasaragod Municipality as Aswatha Krishna, P.

This change will take effect in all records related to him.

Mulleria,
20-6-2008.
K.

MANU,

NOTIFICATION